

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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2.	<u>ANNEXURE-1.</u> Timelines for the 10 districts, namely: Sonbhadra, Mau, Sant Ravidas Nagar, Jaunpur, Azamgarh, Gorakhpur, Deoria, Kushinagar, Maharajganj, and Prayagraj.	

Through

Priyanka Swami

Date: 30.04.2025

Place: New Delhi

**PRIYANKA SWAMI
ADVOCATE**

Standing Counsel for STATE, Uttar Pradesh

F-13, JANGPURA, NEW DELHI 110014

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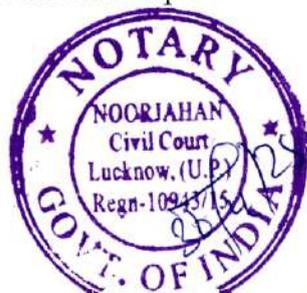
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**AFFIDAVIT ON BEHALF OF THE SECRETARY, ENVIRONMENT,
FOREST & CLIMATE CHANGE DEPARTMENT, STATE OF UTTAR
PRADESH IN COMPLIANCE TO THE ORDER DATED 07.04.2025
ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

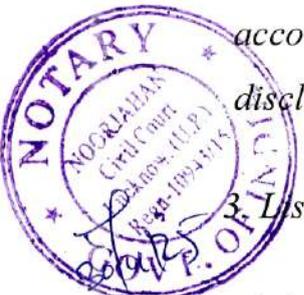
I, Sushant Sharma, S/o Late Hari Chand, aged about 54 years, presently posted as SECRETARY, ENVIRONMENT, FOREST & CLIMATE CHANGE DEPARTMENT, STATE OF UTTAR PRADESH., do hereby solemnly affirm and state an oath as under:

1. That the Hon'ble National Green Tribunal has passed an Order dated 07.04.2025 in the matter of Original Application No. 200/2014 MC Mehta Vs Union of India &ors. The Executive part of the order is as follows-



“....1.Tribunal by order dated 04.03.2025 had granted 10 days’ time to State of UP to file response to each of the points and recommendations mentioned in the submission of the applicant and also to give timeline along with name of responsible officer for adhering to the said timeline for remediating the problem. Though, State of UP has filed the affidavit dated 04.04.2025 but neither the timeline nor officers responsible/accountable to complete the work within the timeline has been disclosed in clear terms.

2. Learned AAG, State of UP submits that within two weeks positively timeline and accountable person not only in respect of these 1st 10 districts but for the next 10 districts will also be disclosed by way of affidavit of Secretary, Environment, State of UP. We make it clear that in that affidavit name and designation of one officer in each district accountable for completing the work within the timeline will be disclosed.



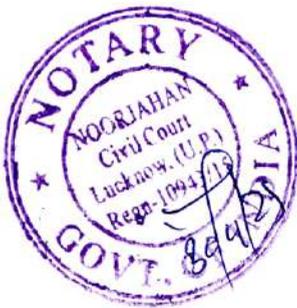
3. List on 02.05.2025...”

2. That it is most respectfully submitted that the timelines for the first 10 districts, namely **Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Ballia, Sambhal, Meerut, Baghpat, and Chandauli**, had already been placed on record through respective affidavits submitted earlier by the District Magistrates of each of the aforesaid districts and form part of the record of this Hon’ble Tribunal.

3. That the deponent, in faithful discharge of the directions issued by this Hon’ble Tribunal, has from time to time sent communications and reminders to the concerned departments and authorities vide letter nos. NGT-320/81-7-2025-43(Parya)2014 T.C.-3 dated 11.04.2025, NGT-320/81-7-2025-43(Parya)2014 T.C.-3 dated 25.04.2025 and NGT-320/81-7-2025-43(Parya)2014 T.C.-3 dated

of my knowledge and no part of it is false and nothing material has been concealed therefrom.


DEPONENT



Sworn and Verified
before me.
[Signature] 30/4/25
NOORJAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No. 10943/18

I know & identify the deponent/Executed
who has signed/put his T.L. before me
[Signature]
S. J. Iqbal Advocate
Reg No. 6043/1999
Adv U.P.



41398

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश

Annexure - 1

6

प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,
उज्जयिनी लखनऊ

पत्रांक 631/250/एस.एम.सी.जी.-यूपी/24

दिनांक 04/05/2025

शेवा मे,
सचिव,
पर्यावरण वन एवं जलवायु परिवर्तन विभाग,
उ०प्र०।विषय:-पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 के पत्र सं० एन०जी०टी०-320/81-7-2025-43
(पथी)/2014 टी०सी०-3 दिनांक 28.04.2025 के संबंध में।

महोदय,

कृपया राज्य स्वच्छ गंगा मिशन-उ०प्र० के पत्र क्रमांक 505/250/एस.एम.सी.जी.-यूपी/21 दिनांक 21.04.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा रागरत जनपदों में राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा मा० हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० सं० 200/2014 में प्रदत्त आदेश दिनांक 07.04.2024 में दिये गये निर्देशानुसार, रादरस संयोजक जिला गंगा समिति/प्रभागीय वनाधिकारी को जनपद स्तर पर अपने जनपद हेतु उत्तरदायी अधिकारी नामित किया गया है, जो मा० राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में जिला गंगा समिति की ओर से रागरत आवश्यक कार्यों का निरतारण निर्धारित समय सीमा में करायेंगे।

उपरोक्त आदेश दिनांक 07.04.2024 के अनुपालन में संबंधित सभी 20 जनपदों द्वारा निर्धारित प्रपत्र में उपलब्ध कराये जाने वाली सूचना के संबंध में इस कार्यालय में आयोजित बैठक दिनांक 30.04.2025 का कार्यवृत्त #630/250SMCG U.I/23 दिनांक 30.04.2025 के साथ सूचना संलग्नकर आवश्यक कार्यवाही हेतु आपको दिनांक 30.04.2025 को ही प्रेषित की जा चुकी है।

संबंधित सभी जिला गंगा समितियों द्वारा निर्धारित प्रपत्र पर ई-गेल के माध्यम से उपलब्ध करायी गयी सूचना पुनः संकलित कर पत्र के साथ सुलग संदर्भ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा संलग्नक:-उपरोक्तानुसार

भवदीय,


(प्रभाष कुमार)
अपर परियोजना निदेशक

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ०प्र०, शासन।

अपर परियोजना निदेशक

State Mission for Clean Ganga-Uttar Pradesh**Namami Gange Program****Record of Meeting held in chairmanship of Additional Project Director SMCG-Uttar Pradesh to review submission of desired information in compliance of Hon'ble NGT order date 07 April 2025 in OA #200 of 2014 by concerned 20 districts of the State of Uttar Pradesh**

Date: 30 April 2025

Attendance: As per Annexure-A

All the participants were welcomed to the meeting. The requirement of submission of information especially related to timeline and name and designation of responsible officer from each of the 20 districts as directed by the Hon'ble NGT in matter under its consideration in OA #200 of 2014 through order dated 07 April 2025 was briefed by the Additional Project Director, SMCG-Uttar Pradesh. Further the correspondence made in this regard by SMCG-Uttar Pradesh vide letter reference # 565/250/SMCG-Uttar Pradesh/21 dated 21.04.2025 and 620/250/SMCG-U.P/22 dated 29 April 2025 along with the related letters issued by Department of Environment Forest and Climate Change, GoUP # N.G.T-302/81-7-2025-43 (पर्या)/2014 T.C.-03 dated 11.04.2025 was also briefed.

The concerned 20 districts which are required to submit above information to Secretary, Environment, Forest and Climate Change Department, GoUP are Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Ballia, Sambhal, Meerut, Bagpat, Chandauli, Sonbhadra, Mau, Bhadohi, Jaunpur, Azamgarh, Gorakhpur, Deoria, Kushinagar, Maharajnagar, Prayagraj.

District wise submission were discussed and responses recorded as following.

S.No	District	Responded by	Response	Commitment
1.	Kanpur Nagar	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	-
2.	Fatehpur	District Project Officer, District Ganga Committee	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	-
3.	Varanasi	District Project Officer, District Ganga Committee	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	-
4.	Mirzapur	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest,	-

			Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
5.	Ghazipur	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
6.	Ballia	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
7.	Sambhal	Member Convener-DGC /Divisional Forest Officer	Information on the desired formats is being compiled and will be shared.	Member Convener-DGC /Divisional Forest Officer committed to share information by 21:00 hrs on 30 April 2025
8.	Meerut	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
9.	Bagpat	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
10.	Chandauli	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
11.	Sonbhadra	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format 1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change	

12.	Mau	Member Convener DGC /Divisional Forest Officer	Department, GoUP; UPPCB and SMCG UP Information has been submitted (Format 1 & 2 related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG UP	
13.	Bhadohi	JRF, O/o Divisional Forest Office	The information has been prepared and the same will be shared ASAP. The matter is on file and consideration of Chairman DGC.	JRF, O/o Divisional Forest Office committed to share information by 21:00 hrs on 30 April 2025
14.	Jaunpur	District Project Officer, District Ganga Committee	Partial Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	District Project Officer, District Ganga Committee committed to share complete information by 21:00 hrs, 30 April 2025
15.	Azamgarh	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
16.	Gorakhpur	S.D.O, O/o of DFO	Information has not been submitted.	S.D.O committed to submit information by 20:00 hrs on 30 April 2025
17.	Deoria	Member Convener-DGC /Divisional Forest Officer	Information has not been submitted.	Member Convener-DGC /Divisional Forest Officer committed to share information by 21:30 hrs on 30 April 2025

18.	Kushinagar	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
19.	Maharajnagar	Member Convener-DGC /Divisional Forest Officer	Information has been submitted (Format-1 & 2-related to timeline and responsible officer of the district) on the designated email ids of forest, Environment and Climate Change Department, GoUP; UPPCB and SMCG-UP	
20.	Prayagraj	Member Convener-DGC /Divisional Forest Officer	Information has not been submitted.	Member Convener-DGC /Divisional Forest Officer committed to share information by 20:00 hrs, 30 Apr 2025

After discussing the status of submission of desired information by the districts to the designated email ids, Shri Shailendra Kumar, Dy. Secretary Department of Environment, Forest and Climate Change, GoUP addressed and briefed all the participants and requested their cooperation in the matter to enable filing of the affidavit by Secretary, Environment, Forest and Climate Change department, GoUP.

Thereafter the Additional Project Director categorically mentioned that the commitments given by the Member Convener-DGC/Divisional Forest Officer with respect to the submission of the desired information must be adhered too. It was also further directed that the Member Conveners/DFO who have not submitted or have submitted incomplete information will submit the information without fail to the designated email ids as per the deadlines mentioned as above.

The meeting ended by thanking all for their active participation.

Annexure: List of Participants and submissions by districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Ballia, Meerut, Bagpat, Chandauli, Sonbhadra, Mau, Azamgarh, Kushinagar, Maharajnagar

(Prabhash Kumar)
Additional Project Director

Letter Reference #630 /250/SMCG-Uttar Pradesh/23

Date: 30 April 2025

CC to following for information and necessary action

- (i) Principal Secretary, Namami Gange and Rural Water Supply, GoUP for information
- (ii) Principal Secretary, Environment, Forest and Climate Change, GoUP for information

- (iii) Project Director, SMCG-Uttar Pradesh for information
- (iv) Secretary, Environment, Forest and Climate Change, GoUP with request to take in note of the submissions enclosed and also to taken note of submissions likely to be made by the districts which have committed to submit information by late night on 30 April 2025.
- (v) Chairman-DGC and District Magistrate; Member conveners-DGC/Divisional Forest Officers- Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Ballia, Sambhal, Meerut, Bagpat, Chandauli, Sonbhadra, Mau, Bhadohi, Jaunpur, Azamgarh, Gorakhpur, Deoria, Kushinagar, Maharajnagar, Prayagraj for necessary action.


Additional Project Director

List of Participants

S.No	Name/ Designation	Organization
1.	Shri Shailendra Kumar / Dy. Secretary,	DoEFCC, GoUP
2.	Shri R.N Gupta /Section Officer	DoEFCC, GoUP
3.	Shri Mithilesh Kumar Mishra/Unit Head (K&P)	SMCG-Uttar Pradesh
4.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee - Kanpur Nagar
5.	District Project Officer, District Ganga Committee	District Ganga Committee- Fatehpur
6.	District Project Officer, District Ganga Committee	District Ganga Committee- Varanasi
7.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Mirzapur
8.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee
9.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee - Ballia
10.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Sambhal
11.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Meerut
12.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Bagpat
13.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee -Chandauli
14.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Sonbhadra
15.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee-Mau
16.	JRF, O/o Divisional Forest Office	District Ganga Committee- Bhadohi
17.	District Project Officer, District Ganga Committee	District Ganga Committee - Jaunpur
18.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Azamgarh
19.	S.D.O, O/o of DFO	District Ganga Committee- Gorakhpur
20.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Deoria
21.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Kushinagar
22.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Maharajnagar
23.	Member Convener-DGC /Divisional Forest Officer	District Ganga Committee- Prayagraj

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी वन प्रभाग प्रयागराज

पत्रांक - 3692 / दिनांक, प्रयागराज, 30/04/2025

सेवा मे

परियोजना निदेशक

राज्य स्वच्छ गंगा मिशन, उ०प्र०,

नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, लखनऊ।

विषय: मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन में सूचना उपलब्ध कराने के सम्बन्ध में।

सदर्भ: राज्य स्वच्छ गंगा मिशन, उ०प्र०, का पत्रांक 565/250/SMCG-U.P/11 दिनांक 21/04/2025

महोदय,

मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन वाद संख्या Original Application No. 200/2014 (एम.सी. मेहता बनाम भारत सरकार एवं अन्य) के संबंध में दिनांक 07.04.2025 को पारित आदेश के अनुपालन में यह अवगत कराना है कि संबंधित वांछित सूचना समयबद्ध रूप से प्रेषित करने हेतु पूर्व में जिलाधिकारी कार्यालय द्वारा क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, झूंसी, प्रयागराज को नोडल अधिकारी नामित किया गया था। नोडल अधिकारी द्वारा उक्त सूचनाएं पत्रांक संख्या G00066/200/2014/2025 दिनांक 30.04.2025 को इस कार्यालय को उपलब्ध कराई गई हैं। यह सूचनाएं निर्धारित प्रारूप में संलग्न कर आपके अवलोकन एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही हैं।

भवदीय

(अरविन्द कुमार यादव)

प्रभागीय निदेशक/ सदस्य सचिव

जिला गंगा समिति, प्रयागराज।

पत्रांक - 3692

समदिनांकित।

प्रतिलिपि:-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ ।
- 2-सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ ।
- 3-जिलाधिकारी / अध्यक्ष, जिला गंगा समिति प्रयागराज, ।
- 4-मुख्य विकास अधिकारी / नोडल अधिकारी, जिला गंगा समिति, प्रयागराज ।
- 5-सुश्री प्रियंका स्वामी, स्टैंडिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

(अरविन्द कुमार यादव)

प्रभागीय निदेशक/ सदस्य सचिव

जिला गंगा समिति, प्रयागराज।



दूरभाष: / Ph. : 0532-2569727

क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, ईंसी, प्रयागराज - 211019

Email-roprayagrj@uppcb.in

संदर्भ सं० 400066/200 of 2014/2025

दिनांक 30/04/25

सेवा में,

प्रभागीय निदेशक/सदस्य सचिव,
सामाजिक वानिकी प्रभाग,
प्रयागराज।

विषय: मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा Original Application No. 200/2014 M.C. Mehta Vs. Union of India & Others में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु सूचना उपलब्ध कराने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० 2119/टी०सी० 22-10 दिनांक 30.04.2025 का सन्दर्भ ग्रहण करने का कष्ट करें। पत्र के साथ संलग्न संलग्नों का अवलोकन किया गया तथा निर्धारित प्रारूप पर वांछित सूचनाएँ नगर निगम, प्रयागराज, जल निगम, प्रयागराज, सिंचाई विभाग, प्रयागराज, खनन विभाग प्रयागराज, स्वास्थ्य विभाग प्रयागराज से प्राप्त करते हुए तैयार कर निर्धारित प्रारूप 01 एवं 02 पर परिपूरित कर पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-यथोपरि।

भवदीय,

(विजय)

क्षेत्रीय अधिकारी

प्रतिलिपि-निम्नलिखित को सादर सूचनार्थ प्रेषित।

1. जिलाधिकारी महोदय, प्रयागराज।
2. मुख्य विकास अधिकारी, प्रयागराज।

क्षेत्रीय अधिकारी

**Information to be furnished before Hon'ble National Green Tribunal in matter of
M.C. Mehta Vs. UOI (O.A. 200/2014)**

Format 1- Status Summary Table

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1	Prayagraj	Sewage (By ULBs and Jal Nigam Urban)	Total 10 STPs installed. 80 MLD at Naini 60 MLD at Rajapur 29 MLD at Salori 14 MLD at Salori 25 MLD at Kodara 10 MLD at Ponghat 50 MLD at Numayadahi 14 MLD at Phaphamau 42 MLD at Naini 2	Total 10 STPs installed. 80 MLD at Naini 60 MLD at Rajapur 29 MLD at Salori 14 MLD at Salori 25 MLD at Kodara 10 MLD at Ponghat 50 MLD at Numayadahi 14 MLD at Phaphamau 42 MLD at Naini 2 16 MLD at Jhunsi	Additional proposed STPs 50 MLD at Naini 90 MLD at Rajapur 43 MLD at Salori (Under construction) approximate 02 years proposed.
2	Prayagraj	Biomedical Waste Management (By Medical Department)	As per Health Department, Prayagraj there are Bedded HCF 411, available total beds 7334 and non-bedded HCF 120. The approx. BIO Waste generated is reported to be 1285 KG/day. The generated waste are treated with CBWTF, with no treatment gaps.	As per Health Department, Prayagraj there are Bedded HCF 460, available total beds 8134 and non-bedded HCF 159. The approx. BIO Waste generated is reported to be 1659 KG/day. The generated waste are treated with CBWTF, with no treatment gaps.	The future expected status may be assumed to be increase about 10%.

3	Prayagraj	Municipal Solid Waste Management (By ULBs)	Total Municipal Solid Waste generated was being treating at MSW processing site at Baswar with the capacity 600 TPD.	Total Municipal Solid Waste generated was being treating at MSW processing site at Baswar with the capacity 600 TPD. Along with 300 TPD additional plant in the same campus.	CBG Plant is proposed/under construction using Solid Waste as raw material. Approx 01 years proposed.
4	Prayagraj	Legacy Waste (By ULBs)	Legacy Waste approx 25 lac Ton at Baswar in the campus of MSW facility.	Legacy Waste approx 25 lac Ton at Baswar was utilized by Municipal Solid Processing plant as Baswar approx 22 Ton has been utilized.	Legacy Waste approx 3 lac Ton at Baswar will be utilized by Municipal Solid Processing plant as Baswar approx time to utilize the legacy waste for processing is about to be December 2025.
5	Prayagraj	Industries Hazardous Waste (BY UPPCB) Versus	As per UPPCB there are 7 water polluting units a total of 33910 KLD effluent discharge, ETP installed. The treated effluent is recycled/ utilized by the units. Use for irrigation purpose. All units complying with the standards no gap. Hazardous waste generated Industries are 13, the generated waste disposed by TSDF.	As per UPPCB there are 7 water polluting units a total of 33910 KLD effluent discharge, ETP installed. The treated effluent is recycled/ utilized by the units. Use for irrigation purpose. All units complying with the standards no gap. Hazardous waste generated Industries are 13, the generated waste disposed by TSDF.	

6	Prayagraj	STP for treating sewage from drains flowing into Reiver Ganga and its tributaries (By Jal Nigam Urban)	Total 10 STPs installed. 80 MLD at Naini 60 MLD at Rajapur 29 MLD at Salori 14 MLD at Salori 25 MLD at Kodara 10 MLD at Ponghat 50 MLD at Numayadahi 14 MLD at Phaphamau 42 MLD at Naini 2	Total 10 STPs installed. 80 MLD at Naini 60 MLD at Rajapur 29 MLD at Salori 14 MLD at Salori 25 MLD at Kodara 10 MLD at Ponghat 50 MLD at Numayadahi 14 MLD at Phaphamau 42 MLD at Naini 2 16 MLD at Jhunsi	Additional proposed STPs 50 MLD at Naini 90 MLD at Rajapur 43 MLD at Salori (Under construction) approximate 02 years proposed.
7	Prayagraj	Hotels/Ashram/Dharmshala/Residential Complexes abutting river ganga and its tributaries. (By UPPCB)	80 Hotels are identified by UPPCB as STPs are installed by UP Jal Nigam in Prayagraj. The sewage generated is being treated.	134 Hotels are identified by UPPCB as STPs are installed by UP Jal Nigam in Prayagraj. The sewage generated is being treated.	Efforts are being made to ensure the compliance by the Hotel Units.
8	Prayagraj	Regulation of Flood Zone (By Flood Section)	Flood plane zone yet to be demarcated.	As per irrigation department, Prayagraj the flood plane zone on Ganga River is in the process of demarcation. The Google Mapping including geo coordinates are being frame out regarding demarcation process. The pillars will be required to be installed on the banks of river ganga. The river e-flow during non-monsoon period is about 24 cusec.	Approx 02 year time is required for installation of pillars of on the banks of river ganga regarding demarcation.

9	Prayagraj	Mining and Stone crushing in riverbed of river Ganga and its tributaries. (By Mining department)	04 Mining permit were in effect.	02 Mining permit are in effect.	
10	Prayagraj	Plastic Waste (By ULBs and Panchayati Raj)	Prayagraj municipal corporation is conducting regular drive against use of plastic/banned polythene. 5 Ton plastic/banned polythene has been seized by the Municipal Authority.	Prayagraj municipal corporation is conducting regular drive against use of plastic/banned polythene. 3.9 Ton plastic/banned polythene has been seized by the Municipal Authority.	
11	Prayagraj	Afforestation/Plantation along the bank of River Ganga, its tributaries and flood plain zone. (By Forest Department)		In the year 2024-2025, 8000 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. were planted on 32 Hectare of land area near rivers such as Ganga.	

**Format 2- Timeline for Implementation of Recommendations
For the recommendations made by the appellant:**

Sr. No.	Recommendation Provided	Timeline for Compliance	Responsible department/officers
1	Additional proposed STPs 50 MLD at Naini, 90 MLD at Rajapur, 43 MLD at Salori (Under construction)	02 years proposed.	Executive engineer UP Jal Nigam (rural and urban) /Nagar Nigam, Prayagraj
2	CBG Plant is proposed/under construction using Solid Waste as raw material.	01 years proposed.	Executive engineer Nagar Nigam, Prayagraj

3	Legacy Waste approx 3 lac Ton at Baswar will be utilized by Municipal Solid Processing plant at Baswar to be utilize 100 %	December 2025.	Environment engineer Nagar Nigam, Prayagraj
4	Regarding flood zone demarcation in Prayagraj for ganga river. The activity of installation of pillars of on the banks of river ganga regarding demarcation.	02 Years.	Executive engineer, irrigation department, (flood division), Prayagraj

कार्यालय जिलाधिकारी, भदोही

पत्रांक- 1948/29-1 / ज्ञानपुर, दिनांक, ज्ञानपुर अप्रैल 30, 2025

Email ID-dfobdh@rediffmail.com, dfobhadohi@gmail.com

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम
यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ- आपका पत्रांक 565/250/एस०एम०सी०जी० यू०पी०/21 दिनांक 21.04.2025

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक- उपरोक्तानुसार।

भवदीय
30/04/25
(शैलेश कुमार)
जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, भदोही

संख्या / दिनांकित।

प्रतिलिपि-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. अपर जिलाधिकारी वित्त एवं राजस्व, भदोही।
4. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, भदोही।
5. प्रभागीय वनाधिकारी/सदस्य संयोजक, जिला गंगा समिति, भदोही।
6. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिलर, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण नई दिल्ली।

1
(शैलेश कुमार)
जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, भदोही

Information to be furnished before Honorable National Green Tribunal in matter ofM.C. Mehta v UOI (O.A. 200/2014)

Format 1- Status Summary Table

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers	Remarks
1	Bhadohi	STP for treating sewage from drains flowing into River Ganga or its tributaries	No STP	03 Nos STP of (capacity 17 MLD, 5 MLD, 3MLD) is approved by NMCG and AAE&S issued on 06.03.2025. Tendering is in process	The STP is expected to be operational by end of year 2027	Jal Nigam (Rural)/ UPPCB	Four drains of namely Nai Bazar, Dharuhera drain, Rajpura drain and Chauri drain are proposed to be tapped in mentioned 17 MLD STP, 5 MLD STP, 3MLD STP.
2	Bhadohi	Biomedical Waste Management	Total 240 HCFs was in operational phase	Currently 258 HCFs are in operational phase. Total 712 Kg/day BMW has been generated and are being disposed by the CBWTF	New HCFs will be added in the registered list and effective disposal of BMW will be ensured	Health Department/UPPCB	---
3	Bhadohi	Municipal Solid Waste Management	The total Municipal Solid Waste (MSW) generation was approximately 56.03 metric tons (MT) per day. As part of best practices, home composting was actively promoted	Currently, the MSW have been treated with MRF centres having the capacity of 5 TPD established in each ULBs and one solid waste processing plants having	Refused derived fuel (RDF), wet waste composting pits will be installed soon as the budget	ULBs/UPPCB	--

22.

			among residents.	capacity of 55 TPD is being prepared at Bhadohi.	have already been sanctioned for this purpose		
4	Bhadohi	Legacy Waste Management	Total 9972 MT of legacy waste are available in district at different sites	DPR is being prepared for the treatment and disposal of legacy waste	Legacy waste is proposed to be treated under bio mining process	ULBs/UPPCB	--
5	Bhadohi	Industries Versus Hazardous Waste	Currently total 21 industries are operating in the district	All industries have effluent treatment plants (ETPs) installed and liquid waste is treated before being discharged into drains	All the industries are in under monitoring of UPPCB	UPPCB	---
6	Bhadohi	STP for treating sewage from drains flowing into River Ganga and its tributaries	No STP	03 Nos STP of (capacity 17 MLD, 5 MLD, 3MLD) is approved by NMCG and AAE&S issued on 06.03.2025. Tendering is in process	The STP is expected to be operational by end of year 2027	Jal Nigam (Rural)/ UPPCB	Four drains of namely Nai Bazar, Dharuhera drain, Rajpura drain and Chauri drain are proposed to be tapped in mentioned 17 MLD STP, 5 MLD STP, 3MLD STP.
7	Bhadohi	Hotels /Ashram/Dharmshala/ Residential Complexes abutting river Ganga and its	Total 6 hotels viz. 1. M/S Hotel Shiraj, Station Road 2. M/s Hotel Glori, Station Road 3. M/s Hotel	Only M/S Hotel Shiraj, Station Road has the consent to operate and notices have been sent to rest 5 hotels.	Further action will be taken as per the law	UPPCB	-----

49.

		tributaries.	Meghdoot & Restaurant, Station Road 4. M/s Hotel Renuka Palace, Station Road 5. M/s Hotel Nandini Palace Lawn & Banquet Hall, Chauri Mamhar Road 6. M/s Rajpoot Dhaba, G.T. Road				
8	Bhadohi	Regulation of Flood Zone	As per the report of AE Fifth Bandhi Prakhand Varanasi with wide letter no. 01 dated 03.01.2024 told that on the basis of report of Superintendent Engineer from the bank of river Varuna 25 m at both side declared No Construction Zone	As per the report of AE Fifth Bandhi Prakhand Varanasi with wide letter No. 01 dated 03.01.2024 told that as per the report of Chief Engineer (Sone) Irrigation and Water Department Varanasi the DPR of CWS & Biodiversity Park prepared by the CEMDE and the amended budget demand of 137.90 Cr by Irrigation Department Bandhi Division for the rejuvenation of Varuna and Assi river has been sent to	Work will be done subject to availability of budget	Bandhi Prakhand Varanasi	----

A.S.

				the Executive Director (Technical) NMCG New Delhi			
9	Bhadohi	Mining and stone crushing in in riverbed of River Ganga and its tributaries.	As per the report of Mine inspector there is no sand mining in district Bhadohi and the respective area has been already declared an Eco Sensitive Zone	Mining is prohibited in particular area	Strictly prohibition of mining since the area has already been declared Eco Sensitive Zone	Mining Department	--
10	Bhadohi	Plastic Waste	There were no plastic waste management units operational. Through imposing penalties and seizures by municipal authorities, usage of single use plastic has been curbed. Awareness programs were regularly conducted.	Anti-plastic raids are being carried out regularly, heavy penalty is being imposed to defaulters, and plastic confiscations have been done. Whatever plastics is being collected with MSW it is being segregated at MRF centres and sold to the recyclers	The processed plastic will be utilized in a practical application, such as road construction	ULBs/UPPCB	--
11	Bhadohi	Afforestation / Plantation along the bank of River Ganga, its tributaries and flood plain zone.	In the year of 2023-24, 12,800 saplings of various species such as Shisham, Neem, Kanji, Chilbil etc. were planted at Burbuspur Drain,	In the year of 2024-25, 82,300 saplings of various species such as Shisham, Neem, Kanji, Chilbil etc. were planted at Ghaskari	In the year of 2025-26 the saplings of various species has been	Forest Departemnt	--

MS

			Chauri Drain and Dharaura Drain.	Morwa River and Ajaypur	prepared and will be planted in monsoon.		
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Format 2- Timeline for Implementation of Recommendations

For the recommendations made by the appellant:

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. Possibilities of re-use shall be explored as per instructions given by higher authorities.	Project Manager GPPU UPJN(Rural) Varanasi/Bhadohi NPP.
2	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	No existing STP	
3	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	No existing STP/ Pumping Station.	
4	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Shall be Complied for future planning.	Project Manager GPPU UPJN(Rural) Varanasi.
5	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Shall be made for future planning.	Project Manager GPPU UPJN(Rural) Varanasi.
6	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	Possibilities of re-use shall be explored as per instructions given by higher authorities	Project Manager GPPU UPJN(Rural) Varanasi/Bhadohi NPP.

All the information furnished herewith in this report are on the basis of data provided by the concerning Departments.


Neeraj Kumar Arya
Divisional Forest Officer/Member Secretary,
District Ganga Committee, Bhadohi


Shailendra Kumar
District Magistrate/ Chairman
District Ganga Committee, Bhadohi

कार्यालय-प्रभागीय वनाधिकारी, सोहगीबरवा वन्य जीव प्रभाग, महाराजगंज।

पत्रांक 5523/31-1, दिनांक: महाराजगंज, माह, अप्रैल 30 /2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय:-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:-

आपका पत्रांक 565/250/ एस०एम०सी०जी०-यू०पी०/21 दिनांक 21.04.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

(सुर्वे निरंजन राजेंद्र)
प्रभागीय वनाधिकारी,

सोहगीबरवा वन्य जीव प्रभाग महाराजगंज।

संख्या- 5523 -अ/समदिनांकित।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, महाराजगंज।
4. प्रभागीय निदेशक/ सदस्य संयोजक, जिला गंगा समिति, महाराजगंज।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकारए राष्ट्रीय हरित अधिकरण नई दिल्ली।

(सुर्वे निरंजन राजेंद्र)
प्रभागीय वनाधिकारी,

सोहगीबरवा वन्य जीव प्रभाग महाराजगंज।

Information to be furnished before Honourable National Green Tribunal in matter of**M.C Mehta v UOI (O.A.200/2014)****Format-1- Status Summary Table**

	District Name	Particulars	Status two Years Ago	Current Status	Future Expected Status
1.	Maharajganj	Sewage (By ULBs & Jal Nigam Urban)	46 drains untapped of 11 ULBs. STPs not Available.	Sewage generation of 46.79 MLD from 11 ULBs. Tapping of drains in process 2 STP DPR in process.	DPRs for a 7MLD STP proposed at Mahrajganj NPP and another 8.64 MLD STP Proposed at Siswa Bazar NPP under SBM 2.0 is being Prepared. (Expected Completion time 2027)
2.	Maharajganj	Biomedical Waste Management (By Medical Department)	As per Health Department in Maharajganj, there were 186 healthcare facilities (HCFs)- 66 government and 120 private- with a total of 3249 beds. (1090 Govt., 2189 Pvt.) Biomedical waste (BMW) generation stands at 275 Kg/day, fully treated against a 615 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), with no treatment gaps.	As per Health Department in Maharajganj, there are 361 healthcare facilities (HCFs)-66 government and 295 private- with a total of 3279 beds. Biomedical waste (BMW) generation stands at 898.4 kg/day, fully treated against a 7700 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), with no treatment gaps. Waste	As per health department in foreseeable future there will be 170 government HCFs and 295 private- with a total of 3565 beds. Biomedical waste (BMW) generation is expected to be 976.81 kg/day against a 7,700 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), With no treatment gaps.

				segregation Includes :- The CBWTF is installed with EC, CTE and CTO approvals. No illegal dumping sites, remediation plans, or new projects are proposed.	
3.	Maharajganj	Municipal Solid Waste Management (By ULBs)	SWM generation from 11 ULBs 145.81 TPD. Home composting for residents was promoted.	SWM generation from 11 ULBs 145.81 TPD, 11 MRF for SWM Processing	Segregation of wet and dry waste to be achieved 100% by 2025.
4.	Maharajganj	Legacy Waste (By ULBs)	No legacy Waste	No legacy Waste	No legacy Waste
5.	Maharajganj	Industries Versus Hazardous Waste (By UPPCB)	As per office record in the Distt- Maharajganj, Two Industries are operational which are Generated Hazardous wastes. 1. M/s Indian Potash Ltd, Siswa Bazar, Maharajganj. 2. M/s J.H.V. Suger Ltd, Gaduara, Nichlaur, maharajganj.	At present time same two Industries are operational, which are Generated Hazardous wastes. 1. M/s Indian Potash Ltd, Siswa Bazar, Maharajganj. 2. M/s J.H.V. Suger Ltd, Gaduara, Nichlaur, maharajganj. Details are enclosed as annexure	Details are enclosed as annexure
6.	Maharajganj	Industrial Effluent discharge from industry is whose effluent flows into river Ganga or its Tributaries	There are two industries present 1.JHV Sugar,	Details are enclosed as annexure	Details are enclosed as annexure

			Gadaura 2.Indian Potash Ltd Siswa bazaar		
7.	Maharajganj	STP for Treating sewage from drains flowing into river ganga & its tributaries (By Jal Nigam Urban)	STPs not Available.	Total 34.658 MLD Sewage generated (in 11 ULBs) throughout the District. 07 MLD STP DPR under Preparation in Maharajganj ULB under SBM 2.0 and 8.64 MLD STP DPR under Preparation in Siswa Bazar ULB under SBM 2.0	DPRs for a 7MLD STP proposed at Maharajganj NPP and another 8.64 MLD STP Proposed at Siswa Bazar NPP under SBM 2.0 is being Prepared.(2027)
8.	Maharajganj	Hotels/Ashrams/Dharamshala/Residential Complexes abutting river ganga and its tributaries (By UPPCB)	As per office record in the Distt- Maharajganj, there are not registered any Hotels/ Ashrams/Dharamshala/ Residential Complexes in last two years ago.	At Present time 03 Hotels are registered in Regional Office, UPPCB, Gorakhpur from Distt- Maharajganj. 1. Hotel LeGrand by Savvy, Rajeev Nagar, Farenda Road, Maharajganj. 2. Rameshwar amHotel, Nichloul Road, Saxena Nagar, Maharajganj.	No changes expected

				3. Raj Vilas Hotel and Resorts, Pipiardeura, Maharajganj.	
9.	Maharajganj	Regulation of Flood Zone (By flood section)	Regulation zone pillars:- 1.Gandak- 12.8 k.m 2.Rapti-10.6 k.m 3.Rohin-68k.m No Regulation control in district.	Regulation zone pillars:- 1.Gandak- 12.8 k.m 2.Rapti-10.6 k.m 3.Rohin-68k.m No Regulation control in district.	No changes expected
10.	Maharajganj	Mining and stone crushing in the riverbed of river ganga & its tributaries (By mining department)	In District Maharajganj only a ordinary sand Mining Lease along with Rohin River is granted by District authority which SEIAA NOC is also given. No other mineral lease is active in maharajganj.	In District Maharajganj only a ordinary sand Mining Lease along with Rohin River is granted by District authority which SEIAA NOC is also given. No other mineral lease is active in maharajganj.	There are 4 mining area marked as per District Survey Report-2025 . Only one area/lease is currently permitted remaing 3 area will be allotted as per suidling in Future.
11.	Maharajganj	Plastic Waste (By ULBs and Panchayati Raj)	No Plastic processing.	11 bailing machines in MRF Centres.	Plastic to be used for Charcoal formation for roads in Soothni, Sehjanwa,Gorakhpur.(2026)
12.	Maharajganj	Afforestation/Plantation along the bank of river ganga,its tributaries & flood plain zone. (By Forest Department)	12000 Plantation in Nichlaur Range near Gandak River.	18000 Plantation Arjun, Jamun, Guter tress on 11.25 hectare land in Nichlaur Range near Gandak River.	25600 Plantations of Arjun, Jamun, Guter trees on 16 Hectare land in Nichlaur Range near Gandak River. (2025)

Format-2- Timeline for implementation of Recommendations

Sr. No.	Recommendation Provided	Timeline for Completion	Responsible Department/Officers/Nodal Officer
1	Monitoring of Action Plan at two-tier level:(i) NMCG; (ii) DGC (with accountability of authorities)	Quarterly	-
2	Mapping of all Rivers, wetlands,water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert Stormwater and adopt rainwater harvesting in River Restoration Action Plan.	The water quality of ChhotiGandak river has monitored every month by UPPCB. The latest water quality report of ChhotiGandak River attached as annexure.	-
3	Water quality Audit should be carried out at regular intervals for all polluting industries . Assuming minimum dilution capacityoff the rivers , only properly treated waste water should be allowed to join nalla/ stream.	The treated water of all Red Category industry has Monitered by UPPCB on quaterly base. The Latest analysis report are attached as annexure	UPPCB
4	Setting up of online monitoring system(to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	The online effulentmonitoring system has been installed in all Red category industries situated in Distt- Maharajganj, which are connected server of CPCB	UPPCB

Annexure**Submission of Annual Inventory on Hazardous Waste and Other Management****A1 Details on Hazardous Waste Generation**

Name and Address of Industry	Status of Display Board (Installed/Not installed)	Authorisation Status	Status annual return submitted or not	Authorized Quantity of Hazardous Waste (Metric Tonne)				Total Quantity
				Landfillable	Incinerable	Recyclable	Utilizable	
			1	2	3	4	5	
Indian Potash Ltd., Siswa Bazar, Maharajganj	Installed	Grant	No	N.A.	6	N.A.	N.A.	6.0
J.H.V. Sugar Ltd., Gadaura, Nichlaul, Maharajganj	Installed	Grant	No	N.A.	4.2	N.A.	N.A.	4.2
					10.2			10.2



Regional Office
U.P. Pollution Control Board
Kunraghat, Gorakhpur

Water quality of Chandan River and Rohin River at different sampling point located in District Maharajganj in the month of March - 2025.

S. No	Name of the River, Drain, Lake & Ground water with location of sampling point	Sample Collected by	Date of Sample Collection	P A R A M E T E R S									
				PH	Conductance ($\mu\text{mhos/cm.}^{-1}$)	D. O.	B. O. D. (3day at 27° C)	C.O.D	Hardness (as CaCO_3)	T.D.S.	Ca ⁺⁺	TC (NPN/100 ml)	FC (NPN/100 ml)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Chandan River Near Road bridge, Thuthi Bari, Maharajganj	Sri. R.M. Verma, S.A. S.M.Pandey, JRF	10.03.2025	7.80	318	7.7	2.8	12	318	224	110	21000	8000
2	Rohin River u/s Near Road bridge chivaha Gorakhpur	Sri Vinay Kumar, S.A. Ankitia Dwivedi, JRF	18.03.2025	7.82	326	7.7	3.0	20	214	232	118	30000	14000

R. S.

Status of Grossly Polluting Industries (GPI) discharging in various rivers ultimately meeting river Ganga D/s of Kanpur

S. No	Circle	Regional Office	District	Name & Address of Industry	Category/Sector	Operational Status	ETP Status Y/N	Discharge (KLD)	Resource of Water	Achieving Norms/Not Achieving Norms	Consent Status	Action Taken	CPCB/SFCB Directions	Remarks/Action taken if any	Name of Main Tributary of River Ganga	Industrial Discharge Joining Point into Ganga/Tributary	Industrial Upto Kanpur & D/s Kanpur	
1	6	Gorakhpur	Maharajganj	Indain Potash Ltd., Unit- Sowa Bazar, District- Maharajganj	Sugar	Operational	Yes	250.0	Ground water	Yes	Granted	-	-	-	Ghaghra River via Chakhra Raha & Chhetri Sandak River	Near Village Rajapur, Sowa Bazar, Maharajganj	D/K	
2	6	Gorakhpur	Maharajganj	J.H.V. Sugar Ltd., Gadaura, Nichlaul, District- Maharajganj	Sugar	Operational	Yes	500.0	Ground water	Yes	Granted	-	-	-	Rapti River via Chauri Raha & Rohin River	Near Village Oswalia, Nichlaul, Maharajganj	D/K	
								750.0										

R. S.



REGIONAL GORAKHPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur



TEST REPORT: WASTE WATER LABORATORY

Ref No:30700424/Gorakhpur/2025

1. **Name of Industry:** Indian Potash Limited Unit Siswa Bazar Maharajganj, Vill.-Bijapar, P.O.-Siswa Bazar Distt. Mahrajganj (U.P), Maharajganj,273163
2. **Address of Industry:** Vill.-Bijapar, P.O.-Siswa Bazar Distt. Mahrajganj (U.P), Maharajganj,273163
3. **District:** Maharajganj
4. **Description about sampling point:** Outlet of ETP
5. **Type of Sample (Grab/Composite/Integrated):** Grab
6. **Sample Collected By:** Nitish Kumar, JE & Alok Sharma JRF
7. **Colour and Odour:** Colourless Odourless
8. **Quantity and Packing:** 2 Liter Plastic Jericane & Glass Bottle
9. **Date of Sample Collection:** 01/03/2025
10. **Analysis Indented by:** RO Gorakhpur
11. **Date of sample receipt in Lab:** 01/03/2025
12. **Period of Analysis:** 01/03/2025 to 05/03/2025
13. **Environmental Condition:** Temperature: 23°C, Humidity: 53 %
14. **ULR Number:** TC11612250000000016F
15. **Sampling Plan/Ref. No.:** 30700424
16. **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.31	AsperMoEF&CC/ CPCB	02-12
2	Suspended Solids , APHA 24th Ed. 2540D TotalSuspendedSolidsdriedat 103-105 °C 2023	mg/l	23	-	10-20000 mg/l
3	DissolvedSolids,APHA24thEd.2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	710	-	10- 50000 mg/l
4	TotalSolids,APHA24thEd.2540B: 2023	mg/l	733	-	10- 50000 mg/l
5	BOD,APHA24thEd.3day27°CIS 3025 (Part 44): 1993 Bio 2023	mg/l	24.0	-	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	120	-	5.0 -100000 mg/l

Reference-(1)GeneralStandardsfordischargeofenvironmentalpollutantsareaspert-AEfluent(Schedule-VI),TheEnvironment(Protection)Rules,1986source:www.cpcb.nic.in/GeneralStandards.pdf.Besidesthesestandards,referEPAstandardsforspecificpurpose

Note:1)TheresultsintheTestReportareonlyforthetestedsed.2)Theresultshallnotbe reproduced orcopiedinanyformwithoutthewrittenpermissionoflaboratory.3)Thetestreportpertainstothesamplesreceived in Lab.

Remark: NA

Analysed by-
[Priya Anand (JRF), Vivek Saini(JRF)]

Authorized by
Ram Milan Verma
Date: 2025.03.07
11:02:33 +05:30
Ram Milan Verma (SA)

Regional Officer

UPPCB/GKP/7.8.2	Issue No.: 04	Issue Date:26.08.2022	Page No.:Page 1 of 2
Amendment No.:02	Amendment Date.:01.02.2025	Approved by: TM	Issued by: QM



**REGIONAL GORAKHPUR
UTTAR PRADESH POLLUTION CONTROL BOARD**
Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur

TEST REPORT: WASTE WATER LABORATORY

Ref No:30700424/Gorakhpur/2025

- 1- **Name of Industry:** Indian Potash Limited Unit Siswa Bazar Maharajganj, Vill.-Bijapar, P.O.-Siswa Bazar Distt. Mahrajganj (U.P.),Maharajganj,273163
- 2- **Address of Industry:** Vill.-Bijapar, P.O.-Siswa Bazar Distt. Mahrajganj (U.P.),Maharajganj,273163
- 3- **District:** Maharajganj
- 4- **Description about sampling point:** Outlet of ETP
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** Nitish Kumar, JE & Alok Sharma JRF
- 7- **Colour and Odour:** colourless Odourless
- 8- **Quantity and Packing:** 2 Liter Plastic Jericane & Glass Bottle
- 9- **Date of Sample Collection:** 01/03/2025
- 10- **Analysis Indented by:** RO Gorakhpur
- 11- **Date of sample receipt in Lab:** 01/03/2025
- 12- **Period of Analysis:** 01/03/2025 to 05/03/2025
- 13- **Environmental Condition:** Temperature: 23⁰C, Humidity: 53 %
- 14- **ULR Number:** TC1161225000000016F
- 15- **Sampling Plan/Ref. No.:** 30700424
- 16- **Sampling Method Ref.:** APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil_Grease	mg/l	7.6	AsperMoEF&CC/ CPCB	-

Reference-(1)GeneralStandardsfordischargeofenvironmentalpollutantsareaspart-AE.fluent(Schedule-

VI).TheEnvironment(Protection)Rules,1986source:www.cpcb.nic.in/GeneralStandards.pdf.Besidesthesestandards,referEPAstandardsforspecificpurpose

Note:1.ThesultsintheTestReportareonlytotheextenttested.2.Thereportshallnotbeusedexceptinfull,withouthewrittenpermissionoflaboratory.3.ThetestreportpertainsonlytothesamplesreceivedinLab.

Remark: NA

Analysed by-
[Priya Anand (JRF), Vivek Saini(JRF)]

Authorized by
Ram Milan Verma
Date: 2025.03.07
13:03:17 +05'30'
Ram Milan Verma (SA)

Regional Officer



REGIONAL GORAKHPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur



TEST REPORT: WASTE WATER LABORATORY

Ref No: 30892961/Gorakhpur/2025

Date: 21/03/2025

- 1- Name of Industry: JHV Sugar Limited, JHV Sugar Limited
- 2- Address of Industry: JHV Sugar Limited
- 3- District: Maharajganj
- 4- Description about sampling point: Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Ayodhya Prasad, SA, Nitish Kumar, JE SA & Alok Sharma, Surya Mohan Pandey JRF
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Litter Plastic Jercian & 500 ml Glass Bottle
- 9- Date of Sample Collection: 17/03/2025
- 10- Analysis Indented by: RO Gorakhpur
- 11- Date of sample receipt in Lab: 17/03/2025
- 12- Period of Analysis: 18/03/2025 To 21/03/2025
- 13- ULR Number: TC116122500000024F
- 14- Sampling Plan/Ref. No.: 30892961
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	pH, APHA 24th Ed. 4500B: 2023	-	7.88	-	02-12
2	Suspended Solids, APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	27	-	10-20000 mg/l
3	Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	565	-	10- 50000 mg/l
4	Total Solids, APHA 24th Ed. 2540 B: 2023	mg/l	592	-	10- 50000 mg/l
5	BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	26	-	1.0 -50000 mg/l
6	COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	128	-	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Vivek Saini(JRF), Priya Anand (JRF)]

Authorized by
 Ram Milan Verma
 Verma
 Ram Milan Verma (SA)

Regional Officer

UPPCB/GKP/7.8.2	Issue No.: 04	Issue Date: 26.08.2022	Page No.: Page 1 of 2
Amendment No.: 02	Amendment Date.: 01.02.2025	Approved by: TM	Issued by: OM



REGIONAL GORAKHPUR
UTTAR PRADESH POLLUTION CONTROL BOARD
 Jharkhandi Mahadev, Avas Vikas Colony, Kuda Ghat, Dooria Road, Gorakhpur

TEST REPORT: WASTE WATER LABORATORY

Ref No: 30892961/Gorakhpur/2025

Date: 21/03/2025

- 1- Name of Industry: JHV Sugar Limited, JHV Sugar Limited
- 2- Address of Industry: JHV Sugar Limited,
- 3- District: Maharajganj
- 4- Description about sampling point: Outlet of ETP
- 5- Type of Sample (Grab/Composite/Integrated): Grab
- 6- Sample Collected By: Ayodhya Prasad, SA, Nitish Kumar, JE SA & Alok Sharma, Surya Mohan Pandey JRF
- 7- Colour and Odour: Colourless Odourless
- 8- Quantity and Packing: 2 Litter Plastic Jercian & 500 ml Glass Bottle
- 9- Date of Sample Collection: 17/03/2025
- 10- Analysis Indented by: RO Gorakhpur
- 11- Date of sample receipt in Lab: 17/03/2025
- 12- Period of Analysis: 18/03/2025 To 21/03/2025
- 13- ULR Number: TC116122500000024F
- 14- Sampling Plan/Ref. No.: 30892961
- 15- Sampling Method Ref.: APHA 24th Edition 2023- 1060 A, B, C, Page No.- 42- 52, Collection & Preservation of Samples

S. N.	Parameter/Method Name	Unit	Results	Standard	Detection Range
1	Oil Grease	mg/l	8.8	-	-

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules, 1986 source: www.epcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

Note: 1 The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced-except in full, without the written permission of laboratory, 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
 [Vivek Saini(JRF), Priya Anand (JRF)]

Authorized by
 Ram Milan Verma
 Ram Milan Verma (SA)

Regional Officer

कार्यालय : प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, जौनपुर।

पत्रांक : 4249/ 21-1 जौनपुर : दिनांक : 30.04, 2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय:- मा: राष्ट्रिय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम० सी० मेहता बनाम यूनियन आफ इंडिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

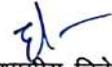
सन्दर्भ:- आपका कार्यालय पत्र संख्या-565/250/SMCG-UP/21 ,दिनांक 21.04.2025.

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण , नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम० सी० मेहता बनाम यूनियन आफ इंडिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में सलग्न कर आपकी सेवा में सादर प्रेषित है।

संलग्नक:- उपरोक्तानुसार ।

भवदीय


प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, जौनपुर।

संख्या- / समदिनांक।

प्रतिलिपि-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण व वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र०, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश, प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी महोदय/अध्यक्ष जिला गंगा समिति, जौनपुर।
4. मुख्य विकास अधिकारी/नोडल/ जिला गंगा समिति, जौनपुर।
5. सुश्री प्रियंका स्वामी, स्टैंडिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रिय हरित अधिकरण, नई दिल्ली।


प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, जौनपुर।

Format-1

DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
1	Jaunpur	Sewage	Sewer line is not available and not functional	Laying of Sewer pipeline is under constructed through Jal Nigam Jaunpur and STPs (30 MLD) is functional in Pachhatiya Jaunpur through Namami Gange	Laying of Sewer pipeline is completed through Jal Nigam Jaunpur	-
2		Bio- Medical Waste	<p>The Regional Officer,UPPCB Varanasi Total No. Of Health Care Facilities (HCGs)- 696 Total No. Of Beds- 8349 Total BMW Generated- 2144kg/Day Total BMW treated (TPA)- 782.56</p> <p>There are two no. of CBWTF in district 1- M/S Sangam Mediserve Pvt Ltd, Vill Jatpur Handiya, Janghai – Dhannopur Road, Allahabad</p>	<p>Total No. of Health Care Facilities (HCFs)-769 (548 Bedded +221 Non-bedded) Total No. of Beds- 9397 Total BMW Generated- 2144kg/Day Total BMW treated (TPA)- 516.57 Total Untreated BMW (TPA)- Nil</p> <p>There are two no. of CBWTF in district 1- M/s Sangam Mediserve Pvt Ltd, Vill Jatpur Handiya, Janghai – Dhannopur Road, Allahabad, 2- M/s RS BMW Services C-20, Satharia Industrial Development Authority (SIDA), Jaunpur.</p>	Ongoing Process to be monitoring regularly as per requirement	

3		Municipal Solid Waste	SWM Plant is not functional	72 TPD Solid waste at present sent to plant for processing and some independent ward are identified and their Solid waste are disclosed in their ward.	In Future we are increased some independent ward are identified and their Solid waste are disclosed in their ward so about 40-50 TPD solid waste sent to Plant for processing.	
4		Legacy waste	Two years before SWM Plant is not functional so Solid waste are dumped into the campus of SWM Plant as a convert into legacy waste.	So now at present C&DS Jal nigam Jaunpur are measuring the legacy waste quantity then 74869 tons legacy waste are Disclosed through C&DS.	Remaining legacy waste are disclosed by self NPP Jaunpur through e-tender Process.	
5		Industries versus Hazardous Waste	Total No of Hazardous Waste generating industries-10, Total waste generation -6998 MT/Annum (Disposed by TSDFs 1. Bharat oil & waste management LTD. Gate No. 672, kumbhi Akhabarpur Kanpur Dehat UP Waste management Project, Kampur Dehat.	Total No of Hazardous Waste generating industries-13, Total waste generation -5738.17 MT/Annum (Disposed by TSDFs 1. Bharat oil & waste management LTD. Gate No. 672, kumbhi Akhabarpur Kanpur Dehat 2. UP Waste management Project, Kampur Dehat.	Ongoing Process to be monitoring regularly as per requirement	

6		STP for treating sewage from drains flowing into River Ganga or its tributaries	In Jaunpur STPs are not available then Sewage from drains is corrected by Bio-remediation method. Treatment Capacity – 30 MLD	STPs (30 MLD) in Pachhatiya Jaunpur is functional so all drains are tapped into STPs so sewerage water is filtered by STPs and flow from surajghat into the Gomati river. Treatment Capacity – 30 MLD.	All drains already Tapped into STPs and sewerage water after filtration are reused from STPs plant as per Namami gange. No STP planned in near future.	Pariyajana Prabandhak Ganga Pollution Varanasi Jal Nigam Gramin Jal Nigam (Rural) /Jal Nigam (Urban) / Jaunpur NPP
7		Hotel /Ashrams/ Dharmshala's / Residentials Complexes abutting River Ganga or its tributaries				
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Name of the industry – 1- Varun Beverage Limited, E-71 to 76, E92 to 96, Sida Satharia Industrial Area, Jaunpur (0.35 MLD) 2- Varun Beverage Limited, Varun Beverage Limited A36 Sida Satharia Industrial Area, Jaunpur (0.45 MLD) 3- Art Palace Export Pvt Ltd Plot No. A-2, A-3, E-16, Industrial area	Name of the industry – 1. Varun Beverage Limited, E-71 to 76, E92 to 96, Sida Satharia Industrial Area, Jaunpur (0.35 MLD) 2. Varun Beverage Limited, Varun Beverage Limited A36 Sida Satharia Industrial Area, Jaunpur (0.45 MLD) 3. Art Palace Export Pvt Ltd Plot No. A-2, A-3, E-16, Industrial area	Ongoing Process to be monitoring regularly as per requirement	

			<p>Sidhwan, Rampur Jaunpur (0.05MLD)</p> <p>4- Bokhara Industries Pvt. Ltd, Plot no. B- 3, B-4, B-5 & E-11,E-12,E- 13,E-14,E-15, Industrial area Sidhwan, Jaunpur (0.15MLD)</p> <p>5- Kas Carpet Yarn Dyers, Plot No. A- 4,A-5,6&7, Industrial area Sidhwan, Rampur Jaunpur (0.1MLD)</p> <p>Total 1.1 MLD industrial Effluent Discharge</p>	<p>Sidhwan, Rampur Jaunpur (0.05MLD)</p> <p>4. Bokhara Industries Pvt. Ltd, Plot no. B-3, B-4, B-5 & E-11,E- 12,E-13,E- 14,E-15, Industrial area Sidhwan, Jaunpur (0.15MLD)</p> <p>5. Kas Carpet Yarn Dyers, Plot No. A- 4,A-5,6&7, Industrial area Sidhwan, Rampur Jaunpur (0.1MLD)</p> <p>Total 1.1 MLD industrial Effluent Discharge</p>		
9	Regulations of Flood Plain Zone	Encroachment are present	The flood plain zone 100m away from both end of the river Encroachment are present	The flood plain zone 100m away from both end of the river Encroachment are present		
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	In the year 2023 (392.77 Hectare) 7,46,963 tree of various species such as Seesam,Kanji,Sagaun Neem etc.	In the year 2024 (452.50 Hectare) 8,96,758 tree of various species such as Seesam,Kanji,Sagaun Neem etc.	In the year 2025 the department planning to 6,75,625 tree in 425.50 Hectare		
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	N/A	N/A			
12	Plastic Waste	IEC Activities related to plastic waste Programmes organised by self NPP Jaunpur	1-Campaign against plastic waste. 2- 2270.70 kg plastic seized by NPP Jaunpur	In future NPP Jaunpur compaign against plastic		

			and Campaign against plastic waste.	3-Fine charges against plastic waste recoverd from plastic seller.	waste and Fine charges against plastic waste recoverd from plastic seller.	
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Format-2

DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level:i) NMCG, ii) DGC (with accountability of authorities)		
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.		
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STP is run on 24 hour basis with availability of power backup through DG sets. STP is operated through same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN(Rural) Varanasi.
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi.
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Already Complied.	Project Manager GPPU UPJN(Rural) Varanasi/ Executive Engineer CD UPJN(Urban) Jaunpur
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	Regular interval inspection has done. (complying)	U.P.P.C.B.
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for	Regular interval inspection is carried out for prescribed norms. (complying)	U.P.P.C.B.

	enforcement of prescribed standards.		
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.		
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Sludge is handled in accordance norms/guidelines at Sludge Handling Unit	Project Manager GPPU UPJN(Rural) Varanasi.
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.		
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)		
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.		
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.		
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)		
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)		
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	Regular interval inspection has done for observe the water pollution trend over time. (complying)	U.P.P.C.B.
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.		



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी

UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं० / Ref.No.

दिनांक / Date.....

सेवा में

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
जनपद-जौनपुर।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र संख्या 4177/29-1, दिनांक 23.04.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के अनुपालन में वांछित सूचनाएं निर्धारित प्रारूप पर चार्ही गयी है। उक्त के सम्बन्ध में कार्यालय अभिलेखों में उपलब्ध सूचनानुसार वांछित सूचनाएं निर्धारित प्रारूप में भरकर हस्ताक्षरित प्रति आपके सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय,

(रोहित सिंह)
क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक-उपरोक्त।

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, जौनपुर को सादर सूचनार्थ।

मुख्य पर्यावरण अधिकारी (वृत्त-6), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

Format-1

Information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta (200/2014).

	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
	Sewage				
	Bio- Medical Waste	The Regional Officer, UPPCB Varanasi Total No. of Health Care Facilities (HCFs)- 696 Total No. of Beds - 8349 Total BMW Generated-2144 Kg/Day Total BMW treated (TPA)- 782.56 There are two No. of CBWTF in district 1- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad,	Total No. of Health Care Facilities (HCFs)- 769 (548 Bedded + 221 Non-bedded) Total No. of Beds -9397 Total BMW Generated-2411.5 kg/Day Total BMW treated (TPA)- 516.57 Total Untreated BMW (TPA)- Nil There are two No. of CBWTF in district 1- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad 2-M/s RS BMW Services C-20, Satharia Industrial Development Authority (SIDA), Jaunpur	Ongoing Process to be monitoring regularly as per requirement	
3	Municipal Solid Waste				
4	Legacy waste				
5	Industries versus Hazardous Waste	Total Number of Hazardous Waste generating Industries - 10, Total waste Generation-6998 MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat	Total Number of Hazardous Waste generating Industries - 13, Total waste Generation- 5738.17MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat	Ongoing Process to be monitoring regularly as per requirement	
6	STP for treating sewage from drains flowing into River Ganga or its tributaries				

	Hotel /Ashrams/ Dharmshala's/R esidentials Complexes abutting River Ganga or its tributaries				
	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Name of the industry- 1- Varun Beverage Limited, E-71 To 76, E92 To 96, Sida, Satharia Industrial Area, Jaunpur (0.35 MLD) 2- Varun Beverages Ltd, Varun Beverages Ltd A36 Sida Sathariya Industrial Area Jaunpur (0.45 MLD) 3- Art Palace Export Pvt Ltd Plot No. A-2, A-3, E- 16, Industrial Area, Sidhwan, Rampur, Jaunpur (0.05 MLD) 4- Bokhara Industries Pvt. Ltd., Plot No-B-3, B-4, B- 5 & E-11, E-12, E-13, E- 14, E-15, Industrial Area, Sidhwan, Jaunpur (0.15 MLD) 5- Kas Carpet Yarn Dyers, Plot No: A-4, A-5, D-5, 6 & 7, Industrial Area, Sidhwan, Rampur, Jaunpur (0.1MLD) Total 1.1 MLD industrial Effluent Discharge	Name of the industry- 1- Varun Beverage Limited, E-71 To 76, E92 To 96, Sida, Satharia Industrial Area, Jaunpur (0.35 MLD) 2- Varun Beverages Ltd, Varun Beverages Ltd A36 Sida Sathariya Industrial Area Jaunpur (0.45 MLD) 3- Art Palace Export Pvt Ltd Plot No. A-2, A-3, E- 16, Industrial Area, Sidhwan, Rampur, Jaunpur (0.05 MLD) 4- Bokhara Industries Pvt. Ltd., Plot No-B-3, B-4, B- 5 & E-11, E-12, E-13, E- 14, E-15, Industrial Area, Sidhwan, Jaunpur (0.15 MLD) 5- Kas Carpet Yarn Dyers, Plot No: A-4, A-5, D-5, 6 & 7, Industrial Area, Sidhwan, Rampur, Jaunpur (0.1MLD) Total 1.1 MLD industrial Effluent Discharge	Ongoing Process to be monitoring regularly as per requirement	
9	Regulations of Flood Plain Zone				
10	Afforestation /Plantation/along the banks of River Ganga, its tributaries ,and flood plain zones				
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12	Plastic Waste				

Format-2

required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs. Union of India (200/2014).

	Recommendation Provided	Timeline for Completion	Responsible Department/officers
	Monitoring of Action Plan at two-tier level: i) NMCG, ii) DGC (with accountability of authorities)		
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.		
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.		
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)		
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.		
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.		
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	Regular interval inspection has done. (complying)	U.P.P.C.B.
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	Regular interval inspection is carried out for prescribed norms. (complying)	U.P.P.C.B.
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.		
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.		

	<p>all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone and any other eco-sensitive sites, by imposition of strict penalties through local authorities.</p>		
	<p>Remediation/Treatment plan for mixed effluents (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)</p>		
13	<p>Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)</p>		
14	<p>Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.</p>		
15	<p>Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.</p>		
16	<p>The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)</p>		
17	<p>Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)</p>		
18	<p>Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.</p>	<p>Regular interval inspection has been done to observe the water pollution trend over time.(complying)</p>	<p>U.P.P.C.B.</p>
19	<p>Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or <i>dyeing fabric with natural colors rather than chemicals.</i></p>		

Format-1**DISTRICT GOMTI COMMITTEE, JAUNPUR**

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
9	Jaunpur	Regulations of Flood Plain Zone	Encroachment are present	The flood plain zone 100m away from both end of the river Encroachment are present	The flood plain zone 100m away from both end of the river Encroachment are present	

Executive Engineer
SSK-36, Jaunpur

Format-1

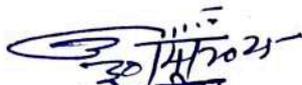
DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
1	JAUNPUR	Sewage	Sewer line is not available and not fuctional	Laying of Sewer pipeline is under constructed through Jal Nigam Jaunpur and STPs (30 MLD) is functional in Pachhatiya Jaunpur through Namami Gange	Laying of Sewer pipeline is completed through Jal Nigam Jaunpur	-
2		Bio- Medical Waste	-	-	-	-
3		Municipal Solid Waste	SWM Plant is not functional	72 TPD Solid waste at present sent to plant for processing and some independent ward are identified and their Solid waste are disclosed in their ward.	In Future we are increased some independent ward are identified and their Solid waste are disclosed in their ward so about 40-50 TPD solid waste sent to Plant for processing.	
4		Legacy waste	Two years before SWM Plant is not functional so Solid waste are dumped into the campus of SWM Plant as a convert into legacy waste.	So now at present C&DS Jal nigam Jaunpur are measuring the legacy waste quantity then 74869 tons legacy waste are Disclosed through C&DS.	Remaining legacy waste are disclosed by self NPP Jaunpur through e-tender Process.	
5		Industries versus Hazardous Waste	-	-	-	-

6	STP for treating sewage from drains flowing into River Ganga or its tributaries	Treatment Capacity – 30 MLD	Treatment Capacity – 30 MLD.	No STP planned in near future	Jal Nigam(Rural)/ Jal Nigam (Urban)/ Jaunpur NPP
7	Hotel /Ashrams/ Dharmshala's / Residentials Complexes abutting River Ganga or its tributaries	-	-	-	-
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	-	-	-	-
9	Regulations of Flood Plain Zone	-	-	-	-
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	-	-	-	-
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	-	-	-	-
12	Plastic Waste	IEC Activities related to plastic waste Programmes organised by self NPP Jaunpur and	1-Campaign against plastic waste. 2- 2270.70 kg plastic seized by	In future NPP Jaunpur campaign against plastic waste and Fine	

			Campaign against plastic waste.	NPP Jaunpur 3-Fine charges against plastic waste recovered from plastic seller.	charges against plastic waste recovered from plastic seller.	
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 स्टोर कीपर
 नगर पालिका परिषद
 जौनपुर


 अवधिया चन्द्र
 सफाई एवं खाद्य निरीक्षक
 नगर पालिका परिषद, जौनपुर


 अधिशासी अधिकारी
 नगर पालिका परिषद, जौनपुर

DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Monitoring of Action Plan at two-tier level:i) NMCG, ii) DGC (with accountability of authorities)	—	—
2	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	—	—
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STP is run on 24 hour basis with availability of power backup through DG sets. STP is operated through same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN(Rural) Varanasi.
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi.
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Already Complied.	Project Manager GPPU UPJN(Rural) Varanasi/ Executive Engineer CD UPJN(Urban) Jaunpur
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	—	—
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for	—	—

9	enforcement of prescribed standards. The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.		
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Sludge is handled in accordance norms/guidelines at Sludge Handling Unit	Project Manager GPPU UPJN(Rural) Varanasi.
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	-	-
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	-	-
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	-
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	-
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	-	-
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/ Kanpur)	-	-
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	-	-
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather than chemicals.	-	-

30/11/2021
स्टोर कीपर
नगर पालिका परिषद
जौनपुर

अवधेश चन्द्र
सफाई एवं खाद्य निरीक्षक
नगर पालिका परिषद, जौनपुर

अधिसासी अधिकारी
नगर पालिका परिषद, जौनपुर

Format-1

DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon`ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
6	Jaunpur	STP for treating sewage from drains flowing into River Ganga or its tributaries	Treatment Capacity – 30 MLD	Treatment Capacity – 30 MLD.	No STP planned in near future	Jal Nigam(Rural)/Jal Nigam (Urban)/ Jaunpur NPP

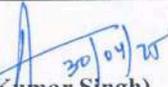
30/04/25
 (Ashish Kumar Singh)
 Project Manager
 Ganga Pollution Prevention Unit,
 U.P. Jal Nigam (Rural)
 Varanasi
 Mob. No. 9473942690

Format-2

DISTRICT GANGA COMMITTEE, JAUNPUR

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
3	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbided in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	STP is run on 24 hour basis with availability of power backup through DG sets. STP is operated through same firm which has done construction under departmental supervision.	Project Manager GPPU UPJN(Rural) Varanasi.
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	Pumps are maintained as per the O&M schedule. Flow meters at STP are installed and daily flow data is recorded. Calibrations as per required frequency is done by O&M Agency.	Project Manager GPPU UPJN(Rural) Varanasi.
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Already Complied.	Project Manager GPPU UPJN(Rural) Varanasi/ Executive Engineer CD UPJN(Urban) Jaunpur
10	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Sludge is handled in accordance norms/guidelines at Sludge Handling Unit	Project Manager GPPU UPJN(Rural) Varanasi.
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	At present there is no re-use of treated effluent from existing STP	Project Manager GPPU UPJN(Rural) Varanasi/ Jaunpur NPP.


 (Ashish Kumar Singh)
 Project Manager
 Ganga Pollution Prevention Unit,
 U.P. Jal Nigam (Rural)
 Varanasi
 Mob. No. 9473942690

/Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	Nil	Nil	—	—
Plastic Waste				


 सचिव अधिकारी
 संकट

पत्रांक 2529/29-1 दिनांक, पडरौना, अप्रैल 30/2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 565/250/एस०एम०सी०जी०-यू०पी०/21 दिनांक 21.04.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा आ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

प्रभागीय वनाधिकारी
कुशीनगर

संख्या : 2529 / उक्तदिनांकित।

प्रतिलिपि:- निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
- 2- जिलाधिकारी/अध्यक्ष, जिला गंगा समिति कुशीनगर।
- 3- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, कुशीनगर।
- 4- सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण नई दिल्ली।

भवदीय,

प्रभागीय वनाधिकारी
कुशीनगर

**Format for required information regarding to submit in Hon'ble NGT New Delhi in context of
MC Mehta Vs UOI and Ors (200/214)**

Format 1 – Status Summary Table

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/ Officers /Nodal Officers
1	Kushinagar	Sewage		No Sewage network or STP/FSTP in municipality area Padrauna (other ULB has yet to report)		Jal Nigam ULB's/UPPCB
2		Bio Medical Waste	As per Department Health in Kushinagar, there were 619 healthcare facilities (HCFs)-74 government and 545 private with a total of 1251 beds Biomedical waste (BMW) generation stands at 492 kg/day, at 602 kg/day	As per Department Health in Kushinagar, there were 274 healthcare facilities (HCFs)-173 government and 101 private with a total of 2041 beds Biomedical waste (BMW) generation stands		Health Department
3		Municipal Solid Waste	-	50 TDP MSW Plant has been installed in Municipality area	The plant will be started next 3 month	ULB's
4		Legacy Waste	NA	NA	NA	ULB's
5		Industries Versus Hazardous Waste		As per Regional office U.P Pollution Control Board Kunraghat Gorkhpur the Hazardous Waste generation 28.20 (MT)	-	UPPCB
6		STP for treating sewage from drains flowing into river Ganga or its Tributaries	NA	NA	NA	Jal Nigam (Urban)/UPPCB

7	Hotels/Ashrams/ Dharmshalas/ Residential Complexes abutting river Ganga or its Tributaries	Hotels/Ashrams /Dhar mshalas/ Residential Complexes abutting river Ganga or its Tributaries	No solid Waste, grey water or black water from any Hotels/ Ashrams/Dharmshalas/Residential Complexes goes to Gandak, Tributary of Ganga	No solid Waste, grey water or black water from any Hotels/ Ashrams/Dhar mshalas/Resid ential Complexes goes to Gandak, Tributary of Ganga	Panchayat Department/ULB 's
8	Industrial Effluent discharge from industries whose effluent flows into river Ganga or its Tributaries	-	As per Regional office U.P Pollution Control Board Kunraghat Gorkhpur the Industrial Effluent discharge from industries whose effluent flows into river Ganga or its Tributaries Total 5 Suger mills are running in Kushinagar, Khadda, Hata, Kaptanganj, Ramkola and Seorahi Total-2160 KLDS discharge in to various rivers	-	UPPCB
9	Regulation of flood plain zone	Information is not given by concerned department			Irrigation Department
10	Afforestation/Plantation along the banks of River Ganga, its Tributaries, and Flood Plain zones		Steps taken for Afforestation/ Plantation/ restoration of floodplains along main river stretches like Chhoti Gandak, Gandak, Hiranyawati and Bansi river partial area of Five ranges of Kushinagar Forest Division fall along main river (tributary) stretches. Forest Department has been carrying out plantation activities during month of July every year. Plantation work done		Forest/Panchayat Raj/Other Concerned Department

				within main river stretches are as under:				
				Year	Area in ha	No of Plants		
				2024	05 Ha	8000		
11		Mining and stone crushing in river beds and Flood Plain zones of River Ganga or its Tributaries	Nil	Nil	----		Mining Department	
12		Plastic waste	Through imposing penalties and seizures by municipal authorities, usage of single use plastic has been curbed. Awareness programs were conducted. regularly	28 kg plastic has been seized and 10000-00 penalty has been recover till now			ULB's	

Place : Kushinagar
Date: 30.04.2025


Divisional Forest Officer
Member Convener
District Ganga Committee
Kushinagar

Format-2**COMMON RECOMMENDATION**

S. No.	Suggestions	Timeline	Responsible Department / officers/Nodal Officers
1	Monitoring of Action Plan at two- tier level: i) NMCG; 1) DGC (with accountability of authorities)	-	-
2	Mapping of all Rivers, wetlands, water bodies and drains- delineating buffer areas FPZ, (as per 2016 Gangaji rejuvenation Notification).	-	-
3	Sustainable design of STP's/ CETP- with the concept of Reuse, Recycle & Recovery imbibed in project design.	-	-
4	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	-	-
5	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	-	-
6	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STP's must be away from the high flood line to avoid any future breach or by-pass.	-	-
7	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/ streams.	-	-
8	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	50 TDP MSW Plant has been installed in Padrauna municipality area	ULB's
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	The Plant will be started within nest 3 Months	ULB's
10	Sludge produced by STPs should go through stabilizing treatment, and resource recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.		-
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other Eco-sensitive sites, by imposition of strict penalties through local bodies.	There is no River in municipality area Padrauna	ULB's

12	Remediation/Treatment plan for mixed drains (Domestic+Industrial, for e.g. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	-	-
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	-	--
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	-
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	-
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For e.g. Goudrauli village, Fatehpur etc.)	-	-
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For e.g. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	-	-
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	-	-
19	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. E.g. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather	-	-

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41458

कार्यालय जिलाधिकारी, सोनभद्र ।

पत्रांक 2532 / सोनभद्र / 10(एन0जी0टी0)

दिनांक: - 28-4-2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन, उ0प्र0,
प्रधान कार्यालय, उ0प्र0 जल निगम,
6, राणा प्रताप मार्ग, हजरतगंज,
लखनऊ ।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014&480/2018) M.C. Mehta Versus of India & Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- उ0प्र0 शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र संख्या- एन0जी0टी0-320/18-7-2025-43(पर्या)/2014 टी0सी0-3 लखनऊ दिनांक 25.04.2025 एवं आपका पत्रांक-565/256/एस0एम0सी0जी0-यूपी/21 दिनांक 21.04.2025

महोदय,

आपके पत्रांक-565/256/एस0एम0सी0जी0-यूपी/21 दिनांक 21.04.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से दो बिन्दुओं की सूचना सहित मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014&480/2018) M.C. Mehta Versus of India & Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 में दिये गये निर्देशानुसार वांछित सूचनाएं उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः उक्त के क्रम में अवगत कराना है कि जनपद-सोनभद्र में गठित जिला गंगा समिति में चयनित जिला परियोजना अधिकारी (डी0पी0ओ0) के अपराधिक मामले में जेल चले जाने के कारण, डी0पी0ओ0 का पद रिक्त हो गया है, जिससे जिला गंगा समिति सोनभद्र से सम्बन्धित कार्यों को समय-सीमा (Timeline) के भीतर पूरा करने में कठिनाई हो रही है तथा जिला गंगा समिति की ओर से समस्त कार्यों का निस्तारण समय-सीमा में कराये जाने हेतु नामित सदस्य संयोजक जिला गंगा समिति/प्रभागीय वनाधिकारी सोनभद्र वन प्रभाग सोनभद्र के स्थान पर श्री सहदेव कुमार मिश्र, अपर जिलाधिकारी वित्त एवं राजस्व, सोनभद्र, मो0नं0- 9454417640 को नामित किया जाता है। सचिव, उ0प्र0 शासन के पत्र संख्या- 273/51-7-2025-43(पर्या)/2024 टी0सी0-3 दिनांक 26.03.2025 द्वारा निर्धारित प्रपत्र 01 एवं प्रपत्र 02 में वांछित सूचना संलग्नकर आपकी सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय,

(बद्री नाथ सिंह)
जिलाधिकारी
सोनभद्र ।

संख्या 2532 अ/समदिनांक ।

प्रतिलिपि:- प्रभागीय वनाधिकारी सोनभद्र वन प्रभाग को सूचनार्थ प्रेषित।

प्रतिलिपि- अपर जिलाधिकारी, वित्त एवं राजस्व, सोनभद्र को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

(बद्री नाथ सिंह)
जिलाधिकारी
सोनभद्र ।

Format-1

DISTRICT GANGA COMMITTEE, SONBHADRA

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Sonbhadra	Sewage	-	Total Flow of Sewage Drain per Day -3MLD	Land has been ofrmyogorf gpt DTP and DPR is in progress and jal nigam Urban will complete this work, Except NP Renukoot Because there is no land available.	Jal Nigam/ULB's / UPPCB
2		Bio- Medical Waste	-	<ul style="list-style-type: none"> • BMW Generated by Nursing Home Lab :- (Approx.-322.5 KG/Day • BMW Generated by Govt Hospital :- (Approx.-87.0 KG/Day 	<ul style="list-style-type: none"> • Expected BMW Generated by Gov. Hospital (after 10 year)- (Approx.) 96.00 Kg/Day (Projected BMW generated assuming 10% increment in BMW for 10 year) • Expected BMW Generated by Nursing Home Lab (after 10 year)- (Approx.) N.A. (Projected BMW generated assuming 10% increment in BMW for 10 year) 	Health Department/ UPPCB- Regional Officer, UPPCB, Sonbhadra
3		Municipal Solid waste	ULB WAS TRYING TO MANAGE THE WASTE BY THEIR SECONDRY PROCESS.	ALL ULB HAS MATERIAL RECOVERY FACILITY, WHERE ALL KIND OF SOLIED WASTE IS BEING TREATED AND SEGGREGATED	ULB IS WORKING UNDER THE AIM OF ZERO GARBAGE BY SCIENTIFIC MACANISH	URBAN LOCAL BODIES

				AS WELL AS ULB IS GETTING INCOME BY SELLING PARTICULAR THINGS GENERATED BY WASTE.	AND SOURCE SEGREGATION AS WELL AS TREATMENT OF WET WASTE.	
4	Legacy Waste	NONE OF ULB HAS LEGACY WASTE.		AT PRESENT THERE IS NO LEGACY WASTE IN ALL ULB OF DISTRICT BECAUSE ALL WASTE IS TREATING UNDER MRF AND SOMETIMES ULB GET EARNING BY SELLING AFTER ITS SEGREGATION AND TREATMENT.	ON THE SPOT WASTE REMEDIATION AND SEGREGATION IS PLANNED	URBAN LOCAL BODIES
5	Industries versus Hazardous Waste	<ul style="list-style-type: none"> • Major Water Polluting Industries:-20 Nos • Hazardous Waste industries:-20 Nos. • Hazardous Waste generated in industries are send to authorised TSDF by industries for treatment and disposal. • There is no any TSDF in jurisdiction of Regional Office, UPPCB, Sonbhadra 	<ul style="list-style-type: none"> • Major Water Polluting Industries:-00 Nos. • Hazardous Waste industries:-20 Nos. • Daily effluent discharge after ETP Treatment – 194 MLD • Hazardous Waste generated by industries are send to authorised TSDF by industries for treatment and disposal. • There is no any TSDF in jurisdiction of Regional Office, UPPCB, Sonbhadra • There is no any TSDF in jurisdiction of Regional Office, UPPCB, Sonbhadra 			UPPCB-Regional Officer, UPPCB, Sonbhadra
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	• 00 Nos.	• 00 Nos.		1-STP of treatment capacity 1.3 MLD paraposed to be Contracted At ULB 0.40 HHet. Land is proposed for the construction of STP. 2- The	Jal Nigam(Rural/Jal Nigam(Urban)/ Mirzapur NP/ UPPCB-Regional Officer, UPPCB, Sonbhadra

g.

				construction work of STP with treatment capacity of 1.3 mld has started and will be completed by 1 July 2025.	
7	Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries	-	<ul style="list-style-type: none"> • 00 Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries • 22 Hotel /Ashrams/ Dharmshala's/Residential Complexes having discharge point at local drains /septic tank/soak pit 	-	Panchayat Department / Nagar Nigam
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	<ul style="list-style-type: none"> • Treated industrial effluent Discharge- (Approx.)194.0 MLD 	<ul style="list-style-type: none"> • Treated industrial effluent Discharge- (Approx.)-194.0 MLD 	-	UPPCB- Regional Officer, UPPCB, Sonbhadra
9	Regulations of Flood Plain Zone	-	-	-	Irrigation Department(Drainage & Gang Nahar)
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	-	<ul style="list-style-type: none"> • By forest dept(Plantation Area- 339.561 Ha., Nos of Plants- 383545) • By other dept-(Tree plantation work has not been done in any Gram Panchyat on the bank of the Ganga tributary river, but tree plantation work in done every year in all the Gram Panchayats related to the tributary rivers. 	It is proposed to carry out tree plantation work in the Gram Panchyats of Kanch, Rujul, Radia, Maitapur, Kudari and Chanchikal on the banks of the Son River, a tributary of the Ganga.	Forest/ Panchayat Department/ other concerned department.
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	13 Nos. Sand/Morrum Mining leases. Mining is done as per MoEF &CC guideline i.e. Sustainable Sand Mining Management Guideline, 2016.	14 Nos. Sand/Morrum Mining leases Mining is done as per MoEF &CC guideline i.e. Sustainable Sand Mining Management Guideline, 2016.	-	Mining Department- District Sonbhadra.

4.

12	Plastic Waste		RRC has been set up for plastic collection in all the Gram Panchayat related to the tributary rivers of Ganga. Plastic wasted in collected at RRC centre in the related Gram Panchayats.	RRC has been set up for plastic collection in all the Gram Panchayat related to the tributary rivers of Ganga. Plastic wasted in collected at RRC centre in the related Gram Panchayats.	Nagar Nigam/ULB's / Panchayat Department
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प्रभागीय वनाधिकारी
सोनभद्र वन प्रभाग
सोनभद्र


जिलाधिकारी
सोनभद्र ।

Format-2

DISTRICT GANGA COMMITTEE, SONBHADRA

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1.	Monitoring of Action Plan at two-tier level: i) NMCG, ii) DGC (with accountability of authorities)	-	DGC & NMCG
2.	Mapping of all rivers, wetlands, water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert stormwater and adopt rainwater harvesting in River Restoration Action Plan.	-	Irrigation Department/Canal Division sonbhadra
3.	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guideline of CPHEEO Manual and directions provided by NMCG	Project Manager GPPU UPJN(Rural) Nagar Palika Sonbhadra
4.	Uninterrupted operation of exiting STPs (power supply/skilled man power/ sewer line connections)	Land has been identified for STP and DPR is in progress and jal nigam urban will complete their work except NP Renukoot because there is no land available.	Nagar Palika Sonbhadra
5.	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	NA	Nagar Palika Sonbhadra
6.	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	NA	Nagar Palika Sonbhadra
7.	Water Quality Audit should be carried out at regular intervals for all polluting industries. Assuming minimum dilution capacity of the rivers, only properly treated waste water should be allowed to join nalla/streams.	Regular Monitoring/inspection of Water Polluting industries are done by Uttar Pradesh pollution Control board, Sonbhadra. All Industries have installed ETPs for treatment of Industrial Effluents generated from industries process. Industries discharge/reuse/recycle treated effluents. Further, it will be ensured that, treated waste water should be maximum reuse/recycled and minimum quantity of treated effluent is allowed to join nalla/ streams.	UPPCB-Regional Officer, UPPCB, Sonbhadra
8.	Setting up of online monitoring system (to check effluent discharge and solid waste dumping) in the industrial units for enforcement of prescribed standards.	All water Polluting industries have installed OCEMS (Online Continuous Effluent monitoring System) for monitoring of effluent quality & are connected to CPCB sever.	UPPCB-Regional Officer, UPPCB, Sonbhadra
9.	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	MSW plant is proposed to process municipal waste and further treat leachate through STP plant.	ULBs

10.	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	NA	Nagar Palika Sonbhadra
11.	Clear all solid waste along the riverbanks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other eco-sensitive sites, by imposition of strict penalties through local bodies.	Under Solid waste management Rule 2016, strict penalties are imposed to persons or groups of people littering near bank of River Ganga or near any water bodies. Organising IEC activities and awareness drive near water bodies is continuous practice.	ULBs
12.	Remediation/Treatment plan for mixed drains (domestic+industrial, for eg. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	-	Jal Nigam & NPP, Sonbhadra
13.	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	No reuse facility available	Project Manager GPPU UPJN (Rural) Nagar Palika Sonbhadra
14.	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	
15.	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	ULBs
16.	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For eg. Goudrauli village, Fatehpur etc.)	No industrial effluent/waste disposed in Sonbhadra -District. Hazardous Waste generated from Industries disposed through authorized TSDF for proper disposal.	UPPCB-Regional Officer, UPPCB, Sonbhadra
17.	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For eg. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	River Water Quality monitoring is done by UPPCB at 03 location in District- Sonbhadra.	UPPCB-Regional Officer, UPPCB, Sonbhadra
18.	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	River Ganga Water Quality monitoring is done by UPPCB at 03 location in District- Sonbhadra.	UPPCB-Regional Officer, UPPCB, Sonbhadra
19.	Convergence of existing inter-sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. Eg. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colours rather than chemicals.	-	District Administration

प्रभागीय वनाधिकारी
सोनभद्र वन प्रभाग
सोनभद्र

जिलाधिकारी
सोनभद्र ।

कार्यालय प्रभागीय वनाधिकारी, सामाजिक वानिकी प्रभाग, देवरिया

पत्रांक: 2618/29-11-11 दिनांक, अप्रैल 30 2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ़ इंडिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक-565/250/एस०एम०सी०जी०-यू०पी०/21 दिनांक 21.04.2025 ।

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में गंगा और उसकी सहायक नदियों में प्रदुषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर आपकी सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है ।

संलग्नक: उपरोक्तानुसार

भवदीय,


प्रभागीय वनाधिकारी/सदस्य संयोजक
सामाजिक वानिकी प्रभाग/जिला गंगा समिति
देवरिया

संख्या / उक्तदिनांकित

प्रतिलिपि: निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
- 2- सदस्य सचिव, उ०प्र० प्रदुषण नियंत्रण बोर्ड, लखनऊ।
- 3- जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, देवरिया।
- 4- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, देवरिया।
- 5- सुश्री प्रियंका स्वामी, स्टैंडिंग काउंसिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।


प्रभागीय वनाधिकारी/सदस्य संयोजक
सामाजिक वानिकी प्रभाग/जिला गंगा समिति
देवरिया

Sr. No.	District Name	Particulars	Status two Years Ago	Current Status	Future Expected Status
1.	DEORIA	Sewage (By ULBs & Jal Nigam Urban)	STP Not Avialable Fstp 32 KLD Was under Constuction.	Total 37.65 Mil Sewage generated (in 17 Ulbs) troughout the District. STPs not Avialable. An FSTP 32 kLD has been Constucted and opretions done by NPP Deoria	
2.	DEORIA	Biomedical Waste Management (By Medical Department)	As per Health Department in Deoria, there are 346 healthcare facilities (HCFs)—25 government and 224 private—with a total of 2493 beds. Biomedical waste (BMW) generation stands at 465 kg/day,	As per Health Department in Deoria, there are 346 healthcare facilities (HCFs)—25 government and 224 private—with a total of 2493 beds. Biomedical waste (BMW) generation stands at 465 kg/day,	
3.	DEORIA	Municipal Solid Waste Management (By ULBs)	As per information furnished by ULSS Deoria district generates 139.48 TPD of waste, entirely from urban areas, with 24.27 TPD processed into Refuse Derived Fuel (RDF) through 13 operational Material Recovery Facillites (MRF).	Collecting&processing	Onsite processing of wet waste
4.	DEORIA	Legacy Waste (By ULBs)		No Legacy waste is available in the District	

5.	DEORIA	Industries Versus Hazardous Waste (By UPPCB)		2 industries are present in the district. 1- Bajaj Hindustan Ltd. (Sugar Unit), Pratappur, Deoria ETP is present to treat 600 KLD Effluent discharged into Jharhi River. 2-Deoria Paper Mills Ltd. Hata Road, Narayanpur, Deoria ETP is present to treat 800 kLD Effluent discharged into kurna nala Total Industrial Effluents generated 1400 KLD	
6.	DEORIA	STP for Treating sewage from drains flowing into river ganga & its tributaries (By Jal Nig)	STP Not Avialable Fstp 32 KLD Was under Constuction.	Total 37.65 mld Sewage generated (in 17 ULBs) Throughout the District. STPs not Avialable. An FSTP 32 KLD has been Constucted and opretions done by NPP by NPP Deoria	
7.	DEORIA	Hotels/Ashrams/Dharamshala/Residential Complexes abutting river ganga and its tributaries (By UPPCB)		AS Per Office Record, There are not registered any hotel from deoria.	
8.	DEORIA	Regulation of Flood Zone (By flood section)	Sand Mines operating From 20nov -2024	Lease Running	5 yea
9.	DEORIA	Mining and stone crushing in the riverbed of river ganga & its tributaries (By mining department)	As per Irrigation Department (Flood Section) in Deoria, the floodplain zone on Ghaghra river is demarcated by the chittupar Bhagalpur and Turtipar churia Bund with no	As per Irrigation Department (Flood Section). In Deoria, the floodplain zone on Ghaghra river is demarcated by the chittupar Bhagalpur and Turtipar churia Bund with no	

			additional pillars required. The river flow varies between 66.00 and 68.65 m ³ /s from June 1 to October 31, with no significant variation otherwise. No encroachments are present.	additional pillars required. The river flow varies between 66.00 and 68.65 m ³ /s from June 1 to October 31, with no significant variation otherwise. No encroachments are present.	
10.	DEORIA	Plastic Waste (By ULBs and Panchayati Raj)	<p>There were no plastic waste management units operational.</p> <p>Through imposing penalties and seizures by municipal authorities, usage of single use plastic has been curbed.</p> <p>Awareness programs were regularly conducted.</p>	As per ULBs in FY 2024-25 153.00 kg plastic has been seized penalty of Rupees 80,779.00/- has been imposed. 1MRFs are operational for segregation.	
11.	DEORIA	Afforestation/Plantation along the bank of river ganga, its tributaries & flood plain zone. (By Forest Department)	In the year of 2023-24, 16,500 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. were planted on 15 Hectare of land area near rivers such as Choti Gandak, Saryu, Gurra etc.	In the year of 2024-25, 32,000 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. were planted on 20 Hectare of land area near rivers such as Choti Gandak, Saryu, Gurra etc.	In the year of 2025-26, 19,200 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. are proposed to be planted on

					12Hectare of land area near rivers such as as Choti Gandak ,Saryu ,Gurra etc.
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Information to be furnished before Honourable National Green Tribunal in matter of

M.C Mehta v UOI (O.A.200/2014)

कार्यालय जिलाधिकारी, आजमगढ़

पत्रांक 2651/18-1, दिनांक आजमगढ़ अप्रैल 29, 2025।

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय :-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :-

आपका पत्रांक 565/250/एस०एम०सी०जी०-यू०पी०/21 दिनांक 21.04.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, आजमगढ़।

संख्या 2651/ दिनांकित।

प्रतिलिपि :- निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
- 2- सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, आजमगढ़।
- 4- प्रभागीय निदेशक/सदस्य संयोजक, जिला गंगा समिति, आजमगढ़।
- 5- सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, आजमगढ़।

Information to be furnished before Honorable National Green Tribunal in matter ofM.C. Mehta v UOI (O.A. 200/2014)

Format 1- Status Summary Table

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status
1	Azamgarh	Sewage (By ULBs and Jal Nigam Urban)	STPs of 8 MLD capacity was under construction. FSTP of 32 KLD was under construction.	Total 76.49 MLD Sewage generated (in 16 Urban Local Bodies) throughout the district. 68.49 MLD is currently not tapped by any STP An STP of 8 MLD capacity has been constructed and commissioned by UPJN-U under AMRUT Yojna, connecting households of Pandey Bazaar Zone Ward No.: 1,3,5,8,9,11,14,15,20,23 (completely) & 13,19,22,24 (partially) through an underground sewage pipeline. The treated water is discharged into Dharmu Nala flowing into Tamsa River. An FSTP of 32 KLD has been constructed and operations have been handed-over to NPP Azamgarh.	STPs of total 48.2 MLD Capacity are Proposed in various NPPs under SBM 2.0 DPRs for a 12 MLD STP proposed at Mubarakpur NPP and another 12 MLD STP proposed at Bilariyaganj NPP under SBM 2.0 is being prepared.

				By Placing iron mesh on the mouth of all drains, solid waste is prevented from flowing into the Tamsa River and the water coming out of the mesh is purified through bioremediation process and released into the Tamsa River.	
2	Azamgarh	Biomedical Waste Management (By Medical Department)	As per Health Department in Azamgarh, there were 249 healthcare facilities (HCFs)—25 government and 224 private—with a total of 4007 beds. (1342 Govt., 2665 Pvt.) Biomedical waste (BMW) generation stands at 465 kg/day, fully treated against a 1,800 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), with no treatment gaps.	As per Health Department in Azamgarh, there are 425 healthcare facilities (HCFs)—25 government and 400 private—with a total of 6,909 beds. Biomedical waste (BMW) generation stands at 593.67 kg/day, fully treated against a 7,700 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), with no treatment gaps. Waste segregation includes :- Yellow: 358.5 kg/day, Red: 174.3 kg/day, Blue: 60.4 kg/day, and White: 0.47 kg/day. The CBWTF is installed with EC, CTE, and CTO approvals. No illegal dumping sites, remediation plans, or new projects are proposed.	As per health department in foreseeable future there will be 54 government HCFs and 400 private—with a total of 7,455 beds. Biomedical waste (BMW) generation is expected to be 648.27 kg/day, against a 7,700 kg/day capacity at the Common Biomedical Waste Treatment Facility (CBWTF), with no treatment gaps.

3	Azamgarh	Municipal Solid Waste Management (By ULBs)	<p>The total Municipal Solid Waste (MSW) generation was approximately 117.03 metric tons (MT) per day.</p> <p>For dry waste 13 Material Recovery Facility (MRF) center were operational.</p> <p>For wet waste, 1 wet waste processing site was operational at Mubarakpur NPP.</p> <p>As part of best practices, home composting was actively promoted among residents.</p>	<p>As per information furnished by ULBs Azamgarh district generates 117.03 TPD of waste, entirely from urban areas.</p> <p>24.27 TPD processed into Refuse Derived Fuel (RDF) through 18 operational Material Recovery Facilities (MRF). A single composting unit at Mubarkpur NPP handles wet waste.</p> <p>5 Wet waste composting Centers at Mehnagar, Maharajganj, Nizamabad, Jiyanpur and Katghar Langanj of total 17 TPD capacity has been operational processing about 6.93 TPD wet waste.</p>	<p>Sanitary Landfill (SLF) sites have been approved for all Urban Local Bodies (ULBs) under SBM 2.0. To achieve 100% waste processing by March 31, 2026, the district plans to establish 4 wet waste composting sites (by August 15, 2024), a 57.04 TPD SLF, a 98.48 TPD waste-to-compost plant, and enhance dry waste facilities to 33.83 TPD capacity. The total budget allocation is ₹1746.36 lakh.</p>
4	Azamgarh	Legacy Waste (By ULBs)	<p>Azamgarh district had 10 legacy waste sites covering 17.57 acers with total waste quantity of 95,432.56 MT. Major sites in Azamgarh NPP Qty- 31,428 MT</p>	<p>As per information furnished by ULBs Azamgarh district has 10 legacy waste sites covering 17.57 acres with a total waste quantity of 107886 MT. Major sites include Azamgarh NPP (75310 MT), Katghar Lalganj NP (54100 MT).</p> <p>DPR has been sent to directorate ULBs for approval.</p>	<p>Remediation through bio-mining is planned to be completed by August 31, 2025. Inerts will be sent to scientific landfill sites, while Refuse Derived Fuel (RDF) will be dispatched to cement factories. The action plan for dump site remediation is</p>

					approved under the Swachh Bharat Mission 2.0 Scheme by SLTC and MOHUA.
5	Azamgarh	Industries Versus Hazardous Waste (By UPPCB)	As per UPPCB, three industrial units in Azamgarh manage a total effluent load of 708 KLD and generate 30,005 kg/day of solid waste. M/s The Kisan Sahkari Chini Mills Ltd. (Sugar Unit) treats 700 KLD of effluent via ETP and landfills 14,000 kg/day of waste, while its Distillery Unit operates on a ZLD system, generating 16,000 kg/day of landfilled waste. M/s Silkon Biotech Pvt. Ltd. treats 8 KLD of effluent and disposes of 5 kg/day of waste through TSDF. All units comply with standards, with no gaps or defaults.	As per UPPCB, three industrial units in Azamgarh manage a total effluent load of 708 KLD and generate 30,005 kg/day of solid waste. M/s The Kisan Sahkari Chini Mills Ltd. (Sugar Unit) treats 700 KLD of effluent via ETP and landfills 14,000 kg/day of waste, while its Distillery Unit operates on a ZLD system, generating 16,000 kg/day of landfilled waste. M/s Silkon Biotech Pvt. Ltd. treats 8 KLD of effluent and disposes of 5 kg/day of waste through TSDF. All units comply with standards, with no gaps or defaults.	All units comply with standards, with no gaps or defaults. No Changes Expected
6	Azamgarh	STP for treating sewage from drains flowing into River Ganga and its tributaries (By Jal Nigam Urban)	STPs of 8 MLD capacity was under construction. FSTP of 32 KLD was under construction	STPs of 8 MLD capacity has been constructed. FSTP of 32 KLD has been constructed and is operational.	A 12 MLD STP Proposed in Mubarakpur NPP and another 12 MLD STP is proposed in Bilariyaganj NPP under SBM 2.0. DPR is being prepared.

7	Azamgarh	Hotels /Ashram/Dharmshala/ Residential Complexes abutting river ganga and its tributaries. (By UPPCB)	As per UPPCB total of 24 hotels and dharmshalas were identified which required ETP installations in their premise. Out of those, 1(One) establishment had installed ETPs. UPPCB served notice to defaulters.	As per UPPCB total of 24 hotels and dharmshalas have been identified which require ETP installations in their premise. Out of these, total 4 establishments have installed ETPs. UPPCB has served notice to defaulters	Efforts are being made to ensure 100% compliance by each hotel.
8	Azamgarh	Regulation of Flood Zone (By Flood Section)	As per Irrigation Department (Flood Section) in Azamgarh, the floodplain zone on Ghaghra river is demarcated by the Mahula Garhwal Bund (M.G. Bund), with no additional pillars required. The river flow varies between 71.50 and 73.96 m ³ /s from June 1 to October 31, with no significant variation otherwise. No encroachments are present.	As per Irrigation Department (Flood Section). In Azamgarh, the floodplain zone on Ghaghra river is demarcated by the Mahula Garhwal Bund (M.G. Bund), with no additional pillars required. The river flow varies between 71.50 and 73.96 m ³ /s from June 1 to October 31, with no significant variation otherwise. No encroachments are present.	No changes expected
9	Azamgarh	Mining and stone crushing in in riverbed of River Ganga and its tributaries. (By Mining Department)	In 2023, there was no ongoing Illegal Sand Mining activity in district. Only 1 mining permit was in effect however there was NO mining activity.	As per Mining Department currently no sand mining Lease is in effect at any river in Azamgarh. The department takes effective actions against the individuals found involved in illegal sand mining. A	No change expected.

			<p>The department takes effective actions against the individuals found involved in illegal sand mining. A complaint is filed before Honorable Court and all efforts are taken to take the cases to their logical conclusion.</p> <p>The department recovers Royalty and penalty from illegal miners.</p> <p>For effective control on illegal mining the department has also formed Task Force in the district.</p>	<p>complaint is filed before Honorable Court and all efforts are taken to take the cases to their logical conclusion.</p> <p>The department recovers Royalty and penalty from illegal miners.</p> <p>For effective control on illegal mining the department has also formed Task Force in the district.</p>	
10	Azamgarh	Plastic Waste (By ULBs and Panchayati Raj)	<p>There were no plastic waste management units operational.</p> <p>Through imposing penalties and seizures by municipal authorities, usage of single use plastic has been curbed.</p> <p>Awareness programs were regularly conducted.</p>	<p>As per ULBs in FY 2024-25 153.00 kg plastic has been seized penalty of Rupees 80,779.00/- has been imposed. 18 MRFs are operational for segregation.</p> <p>As per Panchayati Raj department there are 2 plastic waste management units are operational in district. The processed plastic is sold to recyclers.</p>	<p>5 more plastic waste management units of 300 to 400 kg/hr capacity are proposed under SBM 2.0 (Rural) however no timeline has been determined yet. The processed plastic will be sold to PWD for construction of roads.</p>

11	Azamgarh	Afforestation / Plantation along the bank of River Ganga, its tributaries and flood plain zone. (By Forest Department)	In the year of 2023-24, 62,800 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. were planted on 32 Hectare of land area near rivers such as Tamsa, Choti Saryu, Mangai, Ghaghra etc.	In the year of 2024-25, 84,800 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. were planted on 53 Hectare of land area near rivers such as Tamsa, Choti Saryu, Mangai, Ghaghra etc.	In the year of 2025-26, 44,800 trees of various species such as Shisham, Arjun, Kanji, Jamun etc. are proposed to be planted on 28 Hectare of land area near rivers such as Tamsa, Choti Saryu, Mangai, Ghaghra etc.
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Format 2- Timeline for Implementation of Recommendations

For the recommendations made by the appellant:

Sr. No.	Recommendation Provided	Timeline for Completion
1	No Recommendations yet.	N/A

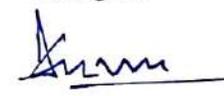
Signatures


Executive Officer/Nodal
Nagar Palika,
Azamgarh


Executive Engineer,
Flood Section,
Azamgarh


मुख्य चिकित्साधिकारी
आजमगढ़


Executive Engineer,
Jal Nigam
Azamgarh


Regional Officer,
UPPCB,
Azamgarh


District Panchayati Raj Officer,
Azamgarh


Divisional Director,
Social Forestry Division,
Member Convener,
District Ganga Committee
Azamgarh



District Mining Officer,
Azamgarh


29/4/25-
District Magistrate,
Chairman
District Ganga Committee
Azamgarh

कार्यालय प्रभागीय वनाधिकारी, गोरखपुर
पत्रांक 6182/ दिनांक, गोरखपुर, अप्रैल 30/2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय :-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

संदर्भ:-

आपका पत्रांक-565/250/एस०एम०सी०जी०-यू०पी/21 दिनांक 21.04.2025

महोदय,

उपरोक्त संदर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक:-उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी/सदस्य सचिव
जिला गंगा समिति, गोरखपुर

संख्या-

/उक्त दिनांकित

प्रतिलिपि:-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
- 2-सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।।
- 3-मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गोरखपुर।
- 4-सुश्री प्रियंका स्वामी, स्टैंडिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

प्रभागीय वनाधिकारी/सदस्य सचिव
जिला गंगा समिति, गोरखपुर

41481
M.C. Mehta Vs UOI (O.A.200/2014)

FORMAT 1

Sr. No.	District	Particulars	Status Two Year Ago	Current Status	Future Expected Status
1	Gorakhpur	Sewage	Total 111 MLD Sewage were generated out of which only 50 MLD sewage were treated by available STPs of 50 MLD.	Currently 121.79 MLD Sewage is generated out of which 60 MLD sewage were treated by available STPs of 60 MLD.	Work of 3 Nos of STP of total capacity 78 MLD is in progress under AMRUT 2.0 programmed for future increased in sewage generation.
2	Gorakhpur	Biomedical Waste management	In district total 2038 health care facilities were present having 8730 beds . Total 1790 Kg/day BMW is generated which is 100% disposed	The status of total no. of health care facilities is 1785 having 18673 beds produce BMD 2562 Kg/Day out of which all generated BMD disposed of by authorized agencies	There is planning to disposed of BMW till 3500 Kg/Day
3	Gorakhpur	Municipal Solid Waste Management	510 TPD generated In-House Collection 50% Source Segregation . 3 MRF for Dry Waste of 5TPD each = 15 TPD 27 Pit Based Composting Plant of 5 TPD each = 135 TPD 3rd Party involvement for DH & DS Waste. GAP is 340 TPD.	Currently 434.6 MT solid wastes are generating per day out of which 100% door to door collection occurs and 80% source segregation occurs. For the treatment of 434.6 MT solid wastes there are 5 MRFs with total capacity of 190 TDP for processing of Dry waste. 12 Pit based Composting Plants with a capacity of 215 TDP MoU with MPCC for DH and DS Waste.	Municipal corporation executing plan to increase treatment capacity.

41482

4	Gorakhpur	Legacy Waste	Two years ago there were legacy waste present in Quantity 1.96 Lac MT at Ekala bund Gorakhpur.	Current Time there are no legacy waste present in district.	Zero Legacy .
5	Gorakhpur	Industrial Vs Hazardous Waste	Two year ago total 645.0 MT hazardous waste were generated by 17 industries which was disposed completely.	Currently total 764.3 MT hazardous waste were generated by 17 industries which was disposed completely.	
6	Gorakhpur	STP For Treating sewage from drains flowing into River Ganga and its Tributaries (By Jal Nigam Urban and Rural)	2 Nos of STP of Total Capacity 45 MLD for Treating sewage from 12 drains(6major and 7 minor) falling in Ramgarhtaal Lake which ultimately falls via Gurra nala in Rapti River .	4 Nos of STP of total capacity 60 MLD out of which 50 MLD is for treatment of sewage of 24 drains (18 minor and 6 major) falling in Ramgarhtaal Lake which ultimately falls via Gurra nala in Rapti River and 10 MLD STP for treatment of sewage generated from the catchment area of 3 drains which fall in the Rohini River.	<p>(1) 7 Nos STP of Total Capacity 138 MLD out of which 50 MLD is for treatment of sewage of 24 drains(18 minor & 6 major) falling in Ramgarhtaal Lake which ultimately falls via Gurra nala in Rapti River .</p> <p>(2) 10 MLD STP for Treatment of sewage generated from the catchment of 3 drains which is falling in Rohini River.</p> <p>(3) 30 MLD STP for Treatment of sewage generated from the catchment of 3 drains which is falling in Rohini River</p> <p>(4) 38 MLD STP STP for Treatment of 1 Major drain by I&D and treatment which is currently falling in Ramgarhtal Lake.</p> <p>(5) 10 MLD STP for treatment of sewage of 1 drain (Kataniya/Mahewa nala) by I&D and treatment which is falling in Rapti River</p>
7	Gorakhpur	Hotel /Asharam /Dharamshala / Residential Complexes.	In district total 122 hotels/ Dharamshala were registered CTO Issued: 21	Currently total 121 hotels/ Dharamshala were registered Total 53 Notice issued	-

		abutting River Ganga and its tributaries. (By UPPCB)	Show Cause Notice Issued- 48		
8	Gorakhpur	Industrial effluents discharge from industries whose effluents flows into River Ganga and its tributaries.	Total 645 KLD Industrial effluents discharge from three glossy polluting industries out of which 645 KLD were treated by ETPs	Total 645 KLD Industrial effluents discharge from three glossy polluting industries out of which 645 KLD were treated by ETPs	A CEPT of Capacity of 50 KLD is proposed.(GIDA Gorakhpur)
9	Gorakhpur	Regulation of Flood Plain Zone	Chief Engineer through letter no. 8685/ eqvxks/NGT dated 11.11.2020 passed Office Memorendum in compliance of O.A No. 673/2018 to make River Rapti and River Ghaghra pollution free and To Demarcate e-flow & Flood Plane Zone. 100m Banks of Rivers is determined as No construction zone to restrict encroachment on flood plane zone. <u>River Ghaghra Basin</u> E-Flow (Oct to May)- 47.46 Cumec. E-Flow (June to Sept.)- 160.53 Cumec. <u>River Rapti Basin</u> E-Flow (Oct to May)- 13.46 Cumec. E-Flow (June to Sept.)- 58.77 Cumec.	As per irrigation Depatment (Flood Section) in Gorakgpur River Rapti and River Ghaghra pollution free and To Demarcate e-flow & Flood Plane Zone. 100m Banks of Rivers is determined as No construction zone to restrict encroachment on flood plain zone.	NO change Expected

10	Gorakhpur	Afforestation /Plantation along the bank of river Ganga or its tributaries.	During year 2023-24 total 231000 plantation done at the river bank of Ghaghara,kuano, Rohini and Aami	41484 Current year 2024-25 Total 278000 Nos. plantation done on river side	For the future prospective plantation at river side will done as per norms.
11	Gorakhpur	Mining and stone crushing in river bed and Flood Plain Zone of river Ganga or its tributaries.	Two years ago 5 mining lease on Rapti river and 06 mining lease were permitted for White sand mining.	As per mining department currently 03 mining lease on Rapti River and 03 mining lease are active for white sand mining.	There are 09 leases are proposed for white sand mining .
12	Gorakhpur	Plastic Waste	NA	Currently by Municipal corporation 5674 kg restricted polytheen took under custody and imposed the penalty of Rs 108100.00	There are inspection team regularly control the illegal use of plastic.

Sr. No.	Recommendation Provided	Timiline for Competection	Responsible Department/Officers/ Nodal Officer
1	Monitoring of Action Plan at two-tier level:(i) NMCG; (ii) DGC (with accountability of authorities)	-	-
2	Mapping of all Rivers, wetlands,water bodies and drains-delineating buffer areas/FPZ (as per 2016 Gangaji rejuvenation Notification). Divert Stormwater and adopt rainwater harvesting in River Restoration Action Plan.	The watre quality of Rapti River,Rohin River, Ami River and Ghaghara River has monitered every month by UPPCB. The lattest water qauality report of Rapti River,Rohin River, Ami River and Ghaghara River attached as annexure	-
3	Sustainable design of STPs/CETP- with the concept of reuse, Recyclr & Recovery imbided in project design	-	-
4	Uninterrupted operation of exiting STPs(power suppy/skilled man power / sewer line connection)	-	-
5	Calibration of all the pumps should be caried out at pumping station (online) & STPs to generate more reliable data on quantification of sewage.	-	-
6	In case of laying new sewr lines, these should be away from High flood line of the rivers. Similarly pumping station and STPs must be away from the high flood line to avoid any future breach or by-pass.	-	-
7	Water quality Audit should be carried out at regular intervals for all polluting industries . Assuming minimum dilution capacityoff the rivers , only properly treated waste water should be allowed to join nalla/ stream.	The treated water of all Red Catagory industry has Monitered by UPPCB on quaterly base. The Lattest analysis report are attaeched as annexure	UPPCB
8	Setting up of online monitoring system(to check effluent discharge and solid waste dumping) in the industrial units for enforcment of presribed standards.	The online effluent monitering system has been installed in all Red category industries situated in Distt- Gorakhpur, which are connected server of CPCB	UPPCB
9	The leachate generated out of the solid waste dumping site should be further treated. It should be taken to the STP for further treatment before disposal.	-	-

10	Sludge produced by STPs should go through stabilizing treatment, and resource recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	-	-
11	Clear all solid waste along the river banks. Complete prohibition for dumping of solid waste (plastic) in or around the River Zone or any other Eco-sensitive sites, by imposition of strict penalties through local bodies.	-	-
12	Remediation/Treatment plan for mixed drains (domestic+industrial, for e.g. STP sludge at Bingwana reportedly had heavy metals, similarly at Jajmau)	-	-
13	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	-	-
14	Enhance river related development control regulations, planning norms and bye-laws in the Master Plan 2041.	-	-
15	Prior to awarding permission for development of new residential areas, there should be provision of sewerage network and STP of appropriate capacity and MSW processing units.	-	-
16	The quality of soil where the industrial effluents/waste are being disposed needs be checked periodically to ensure the natural balance. (For e.g. Goudrauli village, Fatehpur etc.)	-	-
17	Prompt Information/warning systems must be developed to alert about poor water quality to the affected communities and other stakeholders. (For e.g. information about heavy metal contamination of groundwater in Fatehpur/Kanpur)	-	-
18	Progress-Monitoring Systems that observe the water pollution trend over time and measure the effectiveness of control measures.	-	-
19	Convergence of existing inter- sectoral policies, strategies, programs and projects (such as agriculture, industry, urban development, navigation, fisheries), towards River Sensitive Development. E.g. phasing out harmful chrome tanning system with something more ecofriendly. Or dyeing fabric with natural colors rather	-	-

20	30 MLD STP Near Subhas Chandra Bose nagar, Gorakhpur (Under Construction)	31.03.2026	Jal Nigam Urban
21	10 MLD STP Near Kataniya-Mahewa Nala, Gorakhpur(Under Construction)	30.06.2025	Jal Nigam Urban
22	38 MLD STP Near Bicchiya Railway Colony, Gorakhpur (Under Construction)	31.12.2025	Jal Nigam Urban
23	44 MLD STP Near transport Nagar, Gorakhpur	Land for STP- 3 months) DPR Preparation and approval- 3 Months) In tendering process- 3 Months STP Construction and Commissioning-2years	Jal Nigam Rural

(Vikas Yadav)
Member Convenor
District Ganga Committee

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी वन प्रभाग मऊ
पत्रांक 1967/ 2-1 दिनांक, मऊ, अप्रैल 30/2025.

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उत्तर प्रदेश।

विषय :- मा0 राष्ट्रीय हरित अधिकरण मुख्य पीठ नई दिल्ली में विचाराधीन Original Application no-200/2024(IA No-872/2018/2024&480/2018) M.C Mehta Versus of India& Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक 565/250एस.एम.सी.जी.-यूपी/21 दिनांक 21.04.2025.
महोदय,

सन्दर्भित पत्र के अनुपालन में अवगत कराना है कि विषयगत प्रकरण के सम्बन्ध में सम्बन्धित विभाग से सूचना प्राप्त कर प्रभाग स्तर पर संकलित करते हुए निर्धारित प्रारूप में भरकर संलग्नक सहित आपकी सेवा में प्रेषित है।

संलग्नक-यथोपरि।

भवदीय,

(पी0के0 पाण्डेय)
प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, मऊ।

पृ0सं0 /दिनांकित।

प्रतिलिपिनिम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-पर्यावरण वन एवं जलवायु परिवर्तन विभाग उ0प्र0, लखनऊ।
- 2-उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3-जिलाधिकारी/अध्यक्ष जिला गंगा समिति मऊ।

(पी0के0 पाण्डेय)
प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, मऊ।

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<i>Sr No.</i>	<i>District Name</i>	<i>Particulars</i>	<i>Status Two Years Ago</i>	<i>Current Status</i>	<i>Future Expected Status</i>	<i>Responsible Department/officers</i>
1	Mau	Sewage	STPs under construction FSTP of 32 KLD are working.	Total 38.852 MLD Sewage (in 13 urban local Bodies) Total Drain capacity 22 MLD is currently not tapped by 13 Nallas STP Proposed under AMRUT Schem. Capacity 56 MLD	STPs of total 56 MLD Capacity are Proposed in various NPPs under AMRUT Schem 2.0	NPP Mau
2		Bio- Medical Waste	One Common Biomedical Waste Treatment Facility (CBWTF) is operating in Mau. The facility is managed by M/s Silkon Welfare Society, located at Village Banka Bahadurganj, Ghazipur. The capacities of the facility are as follows: the incinerator has a capacity of 100 kg per hour, the autoclave has a capacity of 1000 liters per batch, and the shredder has a capacity of 150 kg per hour.	Same as Earlier one CBWTF are Operating with having CTO (Air & Water) and Authorization.	Not required	CMO Mau
3		Municipal Solid Waste	The total Municipal Solid Waste (MSW) generation was approximately 122 metric tons (MT) per day.	As per the information furnished by the Urban Local Bodies (ULBs), Mau district generates	A 130 TPD Solid Waste Management (SWM) processing plant is under construction, with 70% of the work already	NPP Mau

		<p>For dry waste 39 Material Recovery Facility (MRF) center were operational.</p> <p>For wet waste, 89 wet waste processing site was operational at Mubarakpur NPP.</p> <p>As part of best practices, home composting was actively</p>	<p>approximately 122 TPD (tons per day) of waste, entirely from urban areas.</p> <p>A 5 TPD Material Recovery Facility (MRF) is currently operational.</p> <p>Additionally, a single composting unit at Bakawal under NPP Mau handles dry waste.</p> <p>Wet waste composting centers are currently under development.</p>	<p>completed. The remaining work is expected to be completed in the coming days by the Construction and Design Services (C&DS), Azamgarh Mandal.</p>	
4	Legacy waste	Mau district had q legacy waste sites covering 3 acers with total waste quantity of 44000 MT. Major sites in Mau NPP.	There was 44000 metric tons of legacy waste in Mauza Pardaha, about 40 percent of which has been disposed of by C&DS Azamgarh Division, Azamgarh.	--	NPP Mau
5	Industries versus Hazardous Waste	01 Industry has valid HW authorization	01 Industry has valid HW authorization	-	UPPCB
6	STP for treating sewage from drains flowing into River Ganga or its tributaries	FSTP of 32 KLD was under construction.	FSTP of 32 KLD has been constructed and Trial & Run on progress.	32 MLD STP proposed in Maunath Bhanjan NPP under AMRUT 2.0 and DPR preparation on progress	Executive Engineer, U.P. Jal Nigam (Urban)
7	Hotel /Ashrams/ Dharmshala's/Residentials Complexes abutting River Ganga or its tributaries	Total of 13 Hotels and Dharmshalas Have Been identified which require ETP installations in their premise. Total 0 Establishments have	Total of 13 hotels and dharmshalas have been Identified which require ETP installations in their premise. UPPCB has	Efforts are being made to ensure 100% compliance by each hotel.	UPPCB

				served notice to defaulters.		
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Total Industries 03, total Industries Effluent discharge 588 KLD & total 03 Industries has Installed ETP.	Total Industries 03, total Industries Effluent discharge 588 KLD & total 03 Industries has Installed ETP.	100% compliance by each Industry	UPPCB	
9	Regulations of Flood Plain Zone	NA	NA	NA	NA	NA
10	Afforestation /Plantation/along the banks of River Ganga, its tributaries, and flood plain zones	In around 130 ha 208000 plants had been planted along the bank of River Tamsa and Ghaghara in flood plain zones	As per the success rate recorded in December 2024, 99% of the plants are still surviving.	In the financial year 2025-26, around 50 hectares of land have been identified for plantation, on which approximately 80,000 plants are to be planted.	DFO Mau	
11	Mining and stone crushing in riverbeds and flood plain zones of River Ganga or its tributaries	NA	NA	NA	Mining	
12	Plastic Waste	The MRF (Material Recovery Facility) Center has been operational for the past year.	5 Tone MRF Center working	--	NPP Mau	


 (पी०के० पाण्डेय)
 प्रभागीय निदेशक,
 सामाजिक वानिकी प्रभाग, मऊ।

Department Name: -

Sign of Authorized Signatory with seal: -
 Authorised Officer Name & Designation: -
 Authorised Officer Mobile Number: -

कार्यालय नगर पालिका परिषद मऊनाथ भंजन, मऊ

पत्रांक

२०३

/ न०पा०प० मऊ

दिनांक ३०-०५-२०२५

सेवा में

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग, मऊ।

विषय:—मा० राष्ट्रीय हरित अधिकरण मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014 (IA NO. 340/2022, M.A. NO. 872/2018/2014 - 480/2018) M.C. Mehta Versus of India & Ors- में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आपके कार्यालय के पत्र संख्या- 1955/29-1 दिनांक अप्रैल: 28/ 2025 का सन्दर्भ ग्रहण करना चाहें, जिसमें मा० राष्ट्रीय हरित अधिकरण मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014 (IA NO. 340/2022, M.A. NO. 872/2018/2014 - 480/2018) M.C. Mehta Versus of India & Ors- में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में निम्न बिन्दुओं पर सूचना चाही गयी थी। जो तैयार कर आपकी सेवा में सादर प्रेषित है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।

संलग्नक:- यथोपरि।


अधिसासी अधिकारी
नगर पालिका परिषद
मऊनाथ भंजन, मऊ।

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<i>Sr No.</i>	<i>District Name</i>	<i>Particulars</i>	<i>Status Two Years Ago</i>	<i>Current Status</i>	<i>Future Expected Status</i>	<i>Responsible Department/officers</i>
1	Mau	Sewage	STPs under construction FSTP of 32 KLD are working.	Total 38.852 MLD Sewage (in 13 urban local Bodies) Total Drain Capacity 22 MLD is currently not tapped by 13 Nallas STP Proposed under AMRUT Schem. Capacity 56 MLD	STPs of total 56 MLD Capacity are Proposed in various NPPs under AMRUT Schem 2.0	NPP Mau
2		Municipal Solid Waste	The total Municipal Solid Waste (MSW) generation was approximately 122 metric tons (MT) per day. For dry waste 39 Material Recovery Facility (MRF) center were operational.	As per the information furnished by the Urban Local Bodies (ULBs), Mau district generates approximately 122 TPD (tons per day) of waste, entirely from urban areas. A 5 TPD Material Recovery Facility (MRF) is currently operational. Additionally, a single composting unit at Bakawal under NPP	A 130 TPD Solid Waste Management (SWM) processing plant is under construction, with 70% of the work already completed. The remaining work is expected to be completed in the coming days by the Construction and Design Services (C&DS), Azamgarh Mandal.	NPP Mau

			For wet waste, 89 wet waste processing site was operational at Mubarakpur NPP. As part of best practices, home composting was actively	Mau handles dry waste. Wet waste composting centers are currently under development.		
3		Legacy waste	Mau district had q legacy waste sites covering 3 acers with total waste quantity of 44000 MT. Major sites in Mau NPP.	There was 44000 metric tons of legacy waste in Mauza Pardaha, about 40 percent of which has been disposed of by C&DS Azamgarh Division, Azamgarh.	--	NPP Mau
4		Plastic Waste	The MRF (Material Recovery Facility) Center has been operational for the past year.	5 Tone MRF Center working	--	NPP Mau

Department Name: - Nagar Palika Parishad (NPP) Mau

Sign of Authorized Signatory with seal:

Authorised Officer Name & Designation: - DINESH KUMAR, EO NPP MAU

Authorised Officer Mobile Number: 8189078474

अधिकाारी अधिकारी
नगर पालिका परिषद, मऊ नगर मऊ
बनपद-मऊ

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	STPs	March 2028	NPP Mau
2	SWM Processing Plant	March 2027	NPP Mau

Department Name: - Nagar Palika Parishad (NPP) Mau

Sign of Authorized Signatory with seal:

Authorised Officer Name & Designation: - DINESH KUMAR, EO NPP MAU

Authorised Officer Mobile Number: 8189078474

जधियापी अधिकारी
 इण्डर नालिका परिषद्, मउ नाथ मऊ.
 ... बबपद-मऊ
 ...

सेवा में,

प्रभागीय निदेशक
सामाजिक वानिकी प्रभाग, मऊ।

दिनांक- 29 अप्रैल, 2025

पत्रांक- मु0चि0अ0/बी0एम0डब्ल्यू0/सूचना/2024-25/984

विषय:- मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014(IA No-340/2022, M.A. NO 872/2018/2014-480/2018) M-C Mehata Versus of India & Ors- में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2024 के अनुपालन के सम्बन्ध में।

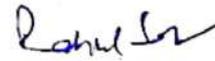
महोदय,

उपर्युक्त विषयक आपके पत्र संख्या- 1955/29-1 दिनांक, अप्रैल :28/2025 के द्वारा मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014(IA No-340/2022, M.A. NO 872/2018/2014-480/2018) M-C Mehata Versus of India & Ors- में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2024 के अनुपालन के सम्बन्ध मांगी गयी सूचना आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
2	Mau	Bio-Medical Waste	01 Number of Common Biomedical Waste Treatment Facility are Operating in Mau. CBWTFs Capacities of are respectively. M/s Silkon Welfare Society, Vill- Banka Bahadurganj, Ghazipur	Same as Earlier one CBWTF are Operating with having CTO (Air & Water) and Authorization.	Not Required	CMO-Mau
			Incinerator	100kg/Hr		
			Autoclave	1000lit/batch		
			Shredder	150kg/Hr		

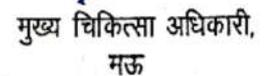

मुख्य चिकित्सा अधिकारी
मऊ

पत्रांक- मु0चि0अ0/बी0एम0डब्ल्यू0/सूचना/2024-25/

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, मऊ।
2. मुख्य विकास अधिकारर, मऊ।
3. अपर मुख्य चिकित्सा अधिकारी, आर0सी0एच0, मऊ।

तददिनांक-


मुख्य चिकित्सा अधिकारी,
मऊ

प्रेषक,

मुख्य चिकित्सा अधिकारी
मऊ।

41497

सेवा में,

प्रभागीय निदेशक
सामाजिक वानिकी प्रभाग, मऊ।

पत्रांक- मु0चि0अ0/बी0एम0डब्ल्यू0/सूचना/2024-25/

दिनांक- 29 अप्रैल, 2025

विषय:- मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014(IA No-340/2022, M.A. NO 872/2018/2014-480/2018) M-C Mehata Versus of India & Ors- में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या- 1955/29-1 दिनांक, अप्रैल :28/2025 के द्वारा मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014(IA No-340/2022, M.A. NO 872/2018/2014-480/2018) M-C Mehata Versus of India & Ors- में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2024 के अनुपालन के सम्बन्ध मांगी गयी सूचना आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
2	Mau	Bio-Medical Waste	01 Number of Common Biomedical Waste Treatment Facility are Operating in Mau. CBWTFs Capacities of are respectively. M/s Silkon Welfare Society, Vill- Banka Bahadurganj, Ghazipur	Same as Earlier one CBWTF are Operating with having CTO (Air & Water) and Authorization.	Not Required	CMO-Mau
			Incinerator	100kg/Hr		
			Autoclave	1000lit/batch		
			Shredder	150kg/Hr		

मुख्य चिकित्सा अधिकारी
मऊ

पत्रांक- मु0चि0अ0/बी0एम0डब्ल्यू0/सूचना/2024-25/ 9815-82

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, मऊ।
2. मुख्य विकास अधिकारर, मऊ।
3. अपर मुख्य चिकित्सा अधिकारी, आर0सी0एच0, मऊ।

तददिनांक-

Ramprasad
मुख्य चिकित्सा अधिकारी,
मऊ



उत्तर प्रदेश जल निगम (नगरीय)

दूरभाष/मो- 9473942707
E-Mail- ee - 2cd - azamgarh@yahoo.in

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कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय)
मेहता लाइब्रेरी भवन, सिविल लाइन्स, आजमगढ़।

पत्रांक 342 / 1955-10 / 29 दिनांक 29/04/25

सेवा में,

प्रभागीय निदेशक
सामाजिकी वानिकी प्रभाग
मऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य दि० 07.04.2025 के अनुपालन में।

महोदय,

उपरोक्त विषयक आपके पत्र संख्या 1955/29-1, दिनांक 28.04.2025 के क्रम में संलग्न निर्धारित प्रारूप पर इस कार्यालय से सम्बन्धित सूचना तैयार कर प्रेषित है।
संलग्नक:- उपरोक्तानुसार।

भवदीय

(मो० जियाउल हक)
अधिशासी अभियन्ता

पृ०सं०

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, मऊ।
2. मुख्य विकास अधिकारी, मऊ।

अधिशासी अभियन्ता

**Information to be furnished before Honorable National Green Tribunal in matter of MC
Mehta v UOI (O.A. 200/2014)**

Format 1- Status Summary Table

Sr. No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/ Officers
1	Mau	STP for treating sewage from drains flowing into River Ganga and its tributaries (Jal Nigam Urban)	FSTP of 32 KLD Was under construction.	FSTP of 32 KLD has been constructed and Trial & Run on progress.	32 MLD STP proposed in Maunath Bhanjan NPP under AMRUT 2.0 and DPR preparation on progress.	Executive Engineer, U.P. Jal Nigam (Urban)

Format 2- Timeline for Implementation of Recommendations

For the recommendations made by the appellant:

Sr. No.	Recommendation Provided	Timeline for Completion
1	No recommendation yet.	NA


 Executive Engineer
 Construction Division,
 U.P. Jal Nigam (Urban)
 Azamgarh.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, आजमगढ़

UTTAR PRADESH POLLUTION CONTROL BOARD, AZAMGARH

सं.सं./Ref.....54/O.A.No-200/2014/2025-26

दिनांक/Date.....30-4-2025

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
मऊ ।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-200/2024 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं0-1955/29-1 दिनांक 28.04.2025 का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 सं0-200/2024 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य दिनांक 07.04.2025 के अनुपालन में जिला गंगा समिति के माध्यम से गंगा नदी एवं उसकी सहायक नदियों के प्रदूषण के नियंत्रण एवं रोकथाम के सम्बन्ध में वांछित सूचना उपलब्ध कराने की आपेक्षा की गयी है।

अतएव अनुरोध है कि पत्र दिनांक 28.04.2025 के आलोक में वांछित सूचना संलग्नक प्रारूप पर प्रेषित है।

संलग्नक-यथोपरि।

भवदीय

for
(देव कुमार गुप्ता)
क्षेत्रीय अधिकारी

DISTRICT GANGA COMMITTEE, MAU

Format for required information regarding to submit in Hon'ble NGT, New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department /officers
1	Mau	Sewage				
2		Bio- Medical Waste				
3		Municipal Solid Waste				
4		Legacy waste				
5		Industries versus Hazardous Waste	01 Industry has valid HW authorization	01 Industry has valid HW authorization		U.P.P.C.B.
6		STP for treating sewage from drains flowing into River Ganga or its tributaries				
7		Hotel /Ashrams/ Dharmshala's/ Residentials Complexes abutting River Ganga or its tributaries	Total of 13 Hotels and Dharmshalas Have Been identified which require ETP installations in their premise. Total 0 Establishments have installed ETP. UPPCB has served notice to Defaulters	Total of 13 hotels and dharmshalas have been Identified which require ETP installations in their premise. UPPCB has served notice to defaulters	Efforts are being made to ensure 100% compliance by each hotel.	U.P.P.C.B.
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	Total Industries 03, total Industries Effluent discharge 588 KLD & total 03 Industries has Installed ETP.	Total Industries 03, total Industries Effluent discharge 588 KLD & total 03 Industries has Installed ETP.	100% compliance by each Industry	U.P.P.C.B.
9		Regulations of Flood Plain Zone				
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12		Plastic Waste				